

BEFORE HON'BLE THE NATIONAL GREEN TRIBUNAL SITTING  
AT PUNE (WEST ZONE) BENCH

ORIGINAL APPLICATION NO. 75 OF 2023

Hasanali Nurabhai Nodoliya :::: Applicant

- Versus -

Collector & District Magistrate,  
Banaskantha District Panchayat  
at Palanpur & Ors. :::: Respondents

**AFFIDAVIT IN REPLY** on behalf of Respondent No.2 i.e.  
District Development Officer, Banaskantha District Panchayat,  
Palanpur, District Banaskantha.

I, Swapnil Khaze, District Development  
Officer, Banaskantha District Panchayat, Palanpur, District  
Banaskantha, do hereby solemnly affirm and state on oath that I  
am conversant with the facts of the case as I have perused the  
contentions raised by the applicant in the memo of Original  
Application and have gone through the record of my office and  
thereupon crave leave to file this Affidavit in Reply to bring the  
correct facts on the record of the Hon'ble Tribunal as under:-

- 1] The Respondent No.2 most respectfully submits that the  
population of village Badargadh, Taluka Palanpur, District  
Banaskantha is 5846 as per the Census-2011 and at present  
7000 approximately. It is stated that Revenue Survey No.  
236 admeasuring 2549 Sq.Mtrs. and Revenue Survey No.

  
District Development Officer  
Banaskantha, Palanpur



87

498 admeasuring 1,51,826 Sq.Mtrs. of village Badargadh are earmarked for Gauchar and copies of Village Form No.7 *qua* both the Revenue Survey numbers are annexed herewith and marked as **Annexure-A (Colly.)**.

2] The Respondent No.2 submits that pursuant to the orders of the Hon'ble Tribunal dated 15.05.2023 issuing directions for remedial measures by constituting a Joint Committee comprising of three officers, necessary steps are taken to resolve issues. It is submitted that the Joint Committee has placed its Report on the record of the Hon'ble Tribunal and a note thereof is taken by the Hon'ble Tribunal in order dated 21.08.2023. A copy of Report is annexed herewith and marked as **Annexure-B**.

3] The Respondent No.2 most respectfully craves leave to submit that surrounding areas of Revenue Survey No. 498 are for Gauchar and residential area and Grey Water Treatment Plant having capacity of 200 KLD is installed at a cost of Rs.6,46,000/- under a scheme of the Government of India known as Swachchh Bharat Mission (Gramin). It is stated that the funds are provided by District Rural Development Agency, Palanpur under the said mission and it is made operational w.e.f. 22.07.2023. The Respondent No.2 craves leave to annex herewith a sketch indicating the



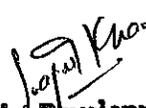
*Wajid Khan*  
District Development Officer  
Banaskantha, Palanpur



location of Grey Water Treatment Plant, residential area of Revenue Survey No. 498 with Pond is annexed herewith and marked as **Annexure-C**. It is submitted that the Pond is a part of Revenue Survey No. 498. At this stage, the Respondent No.2 submits that pursuant to installation of Grey Water Treatment Plant and making it operational, the discharged water is purified and the same is diverted to a field of one Mr. Aslam Mohammed Varaliya who was the owner of Revenue Survey No. 255 of village Badargadh. The Gram Panchayat has passed a resolution No.1 in its Special Meeting dated 11.08.2023 permitting Mr.Varaliya to use the purified water for a period of 5 years on a condition that he would pay Rs.5,000/- per year to the Gram Panchayat and the electricity bill would also be paid by him. It is submitted that Mr.Varaliya is also required to undertake expenses for repairs and maintenance of the electric motor and a copy of the resolution is annexed herewith and marked as **Annexure-D**. The Respondent No.2 craves leave to clarify that the fertilizer available due to operation of Grey Water Treatment Plant would be sold by Gram Panchayat and it would be additional income to it.

- 4] The Respondent No.2 craves leave to submit that so far as the disposal of solid waste is concerned, an arrangement is



  
 District Development Officer  
 Banaskantha, Palanpur

83

made for door to door collection w.e.f. 01.08.2023 under Mahatma Gandhi Swachchhta Mission. It is submitted that the solid waste is collected on alternative days through Tractor and Trolley from each and every household and the same is at present dumped on Revenue Survey No. 498 meant for Gauchar. However, the Badargadh Gram Panchayat has already addressed a letter dated 24.08.2023 for earmarking 2 Acres of land of Revenue Survey No. 498 meant for Gauchar for a dumping purpose and a copy of the same is annexed herewith and marked as **Annexure-E**. It is submitted that prompt actions are taken on the said proposal and a proposal is addressed to Mamlatdar, Taluka Palanpur, District Banaskantha for appropriate decision as a competent authority and a copy of the proposal is annexed herewith and marked as **Annexure-F**.



- 5] The Respondent No.2 submits that Badargadh Gram Panchayat has submitted an online application to Gujarat Pollution Control Board on 01.09.2023 for its No Objection Certificate *qua* Grey Water Treatment Unit of Gram Panchayat and a copy thereof is annexed herewith and marked as **Annexure-G**.
- 6] In view of the above mentioned facts and circumstances, the Hon'ble Tribunal is most respectfully prayed to dispose of

*[Signature]*  
 District Development Officer  
 Banaskantha, Palanpur

84

present application by way of passing appropriate orders in the interest of justice.



Solemnly affirmed on oath at Palampur on this 27 day of Sept, 2023.

Place: Palampur  
Date: 27/9/2023

*[Signature]*  
DEPONENT  
District Development Officer  
Banaskantha, Palampur

Identified by me

*[Signature]*

Solemnly affirmed and Signed  
Shri. *Sudhakar Khali D.D.O.*  
of *B.K.* who is identified by  
Shri. *V.T. Rajapat. Sr. Clerk*  
to *D.D. B.K.* whom I know  
Personally  
SR.No. *9/2023* Executive Magistrate  
Palampur  
Date *27/09/2023*

# Annexure - A

ગામ નમૂનો નંબર ૭

85

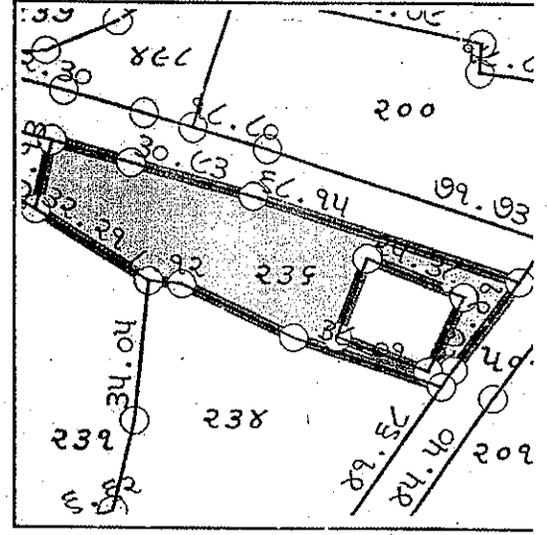
(પ્રમોલગેશન નોંધ નં.૧૯૧૯ તા.૩૧/૦૮/૨૦૧૫)

જિલ્લો: બનાસકાંઠા  
તાલુકો: પાલનપુર  
ગામ/ મોજે: બાદરગઢ  
બ્લોક/ સરવે નંબર: ૨૩૬  
સત્તા પ્રકાર: જુની શરત (જુ.શ)  
જમીનનો ઉપયોગ: ગૌચર  
ખેતરનું નામ:  
અન્ય વિગતો:

જુનો બ્લોક/ સરવે નંબર: ૩૭૩/અ/૧/૧/ પૈકી ૨

જુના સરવે નંબર ને લગત નોંધ નંબરો:

૨૦૩,૫૪૮,૫૪૯,૫૫૭,૫૫૮,૫૬૨,૬૧૨,૬૫૮,૭૭૬,૭૭૮,૮૫૦,૮૭૦,૮૮૮,૧૦૯૫,  
૧૧૮૩,૧૧૯૦,૧૨૧૦,૧૨૩૩,૧૫૪૭,૧૫૪૫,૧૬૩૧ |\*\*\*જુના સરવે નંબર ને લગત  
બીજા હકો અને બીજા ના નોંધ નંબરો: ૧૫૪૫,૧૬૩૧ |\*\*\*



લાયક જમીન	ક્ષેત્રફળ હે. આરે. ચો.મી.	ખાતા નંબર/ ક્ષેત્રફળ/ આકાર હે. આરે. ચો.મી.	નોંધ નંબરો અને કબજેદારો ના નામ
પો.ખ. અલાણી	૦-૨૫-૪૯		૧૯૧૯,
કુલ ક્ષેત્રફળ	૦-૨૫-૪૯	૨૮૦   ૦-૨૫-૪૯   ૦.૦૦	બાદરગઢ ગ્રામ પંચાયત(૧૦૯૫)
આકાર રૂ.	૦.૦૦		
જુડી તથા વિષેશદારો રૂ.	૦.૦૦		
પાણીભાગ રૂ.	૦.૦૦		
ગણોતિયાની વિગતો		બીજા હકો અને બીજાની વિગતો	
		૧૯૧૯,	
		એ.૧-૦૦ગુ. જમીન સ્મશાનના હેતુ માટે<૧૫૪૫>	



1020823094689190



Digitally signed by:

DS REVENUE DEPARTMENT

GOVERNMENT OF GUJARAT

Date: 11-09-2023 15:22:34 IST

MAMLATDAR OFFICE, PALANPUR



#-નામજુર &-તકરારી \*\*૨૬

ઉલ્લી નોંધની અસર આપ્યા તા:૩૧/૦૮/૨૦૧૫ ૦૫:૧૮:૪૦ ની સ્થિતિએ

સૌજન્ય : રાષ્ટ્રીય સૂચના-વિજ્ઞાન કેન્દ્ર, ગુજરાત રાજ્ય

વેચાણની નકલ/ Chargable Copy અંકે રૂ. ૫.૦૦/- (રૂપિયા પાંચ પરા

Page 1 of

## ગામ નમૂનો નંબર ૧૨

86

બ્લોક/ સરવે નંબર: ૨૩૬	ગામ/ મોજ: બાદરગઢ
કુલ ક્ષેત્રફળ (હે. આરે. ચો.મી.): ૦-૨૫-૪૯	તાલુકો: પાલનપુર
જુનો બ્લોક/ સરવે નંબર: ૩૭૩/અ/૧/૧/ પૈકી ૨	જિલ્લો: બનાસકાંઠા
	(પ્રમોલગેશન નોંધ નં.૧૯૧૯ તા.૩૧/૦૮/૨૦૧૫)

હાલના ખાતેદારોના નામ (ખાતા નંબર):

બાદરગઢ ગ્રામ પંચાયત (૨૮૦)

પાકની વિગતો:

વર્ષ	મોસમ	પાકનું નામ	પાકનો વિસ્તાર હે. આરે. ચો.મી.	સિંચાઈનો સ્ત્રોત અને સિંચાઈનું સાધન	વૃક્ષો પીતાના અને સરકારી	શેરો
૨૦૨૧-૨૦૨૨	રવી	પડતર	૧૪-૪૦-૬૮	---/---		
૨૦૨૨-૨૦૨૩	રવી	પડતર	૧૪-૪૦-૬૮	---/---		
૨૦૨૩-૨૦૨૪	---	---	માહિતી નથી.	---	---	



5020823094689193



Digitally signed by:

DS REVENUE DEPARTMENT

GOVERNMENT OF GUJARAT

Date: 11-09-2023 15:22:50 IST

MAMLATDAR OFFICE, PALANPUR



## ગામ નમૂનો નંબર ૭

87

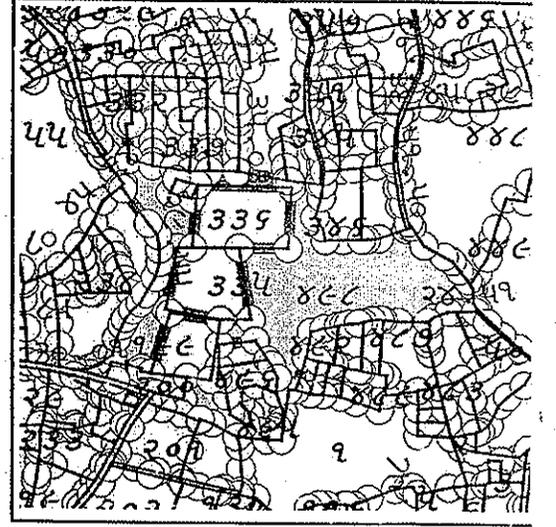
(પ્રમોલગેશન નોંધ નં.૧૯૧૯ તા.૩૧/૦૮/૨૦૧૫)

જિલ્લો: બનાસકાંઠા  
તાલુકો: પાલનપુર  
ગામ/ મોજે: બાદરગઢ  
બ્લોક/ સરવે નંબર: ૪૯૮  
સત્તા પ્રકાર: જુની શરત (જુ.શ)  
જમીનનો ઉપયોગ: ગૌચર  
ખેતરનું નામ:  
અન્ય વિગતો:

જુનો બ્લોક/ સરવે નંબર: ૩૭૩/અ/૧/૧/ પૈકી ૨

જુના સરવે નંબર ને લગત નોંધ નંબરો:

૨૦૩,૫૪૮,૫૪૯,૫૫૭,૫૫૮,૫૬૨,૬૧૨,૬૫૮,૭૭૬,૭૭૮,૮૫૦,૮૭૦,૮૮૮,૧૦૯૫,  
૧૧૮૩,૧૧૯૦,૧૨૧૦,૧૨૩૩,૧૫૪૩,૧૫૪૫,૧૬૩૧ |\*\*\*જુના સરવે નંબર ને લગત  
બીજા હકો અને બીજા ના નોંધ નંબરો: ૧૫૪૫,૧૬૩૧ |\*\*\*



લાયક જમીન	ક્ષેત્રફળ હે. આરે. ચો.મી.	ખાતા નંબર/ ક્ષેત્રફળ/ આકાર હે. આરે. ચો.મી.	નોંધ નંબરો અને કબજેદારો ના નામ
પો.ખ. અલાણી	૧૫-૧૮-૨૬		૧૯૧૯,૧૯૨૩,૧૯૪૭,૨૪૭૪,૨૪૮૫,
કુલ ક્ષેત્રફળ આકાર રૂ. જુડી તથા વિશેષધારો રૂ. પાણીભાગ રૂ.	૧૫-૧૮-૨૬ ૦.૦૦ ૦.૦૦ ૦.૦૦	૨૮૦   ૧૫-૧૮-૨૬   ૦.૦૦	બાદરગઢ ગ્રામ પંચાયત(૧૦૯૫)
ગણોતિયાની વિગતો		બીજા હકો અને બીજાની વિગતો	
		૧૯૧૯, એ.૧-૦૦ગુ. જમીન સ્મશાનના હેતુ માટે<૧૫૪૫> ભાડા પટલા ની મુદત તા. ૧૪/૦૮/૨૦૧૦ થી વધુ ૧૫(પંદર) વર્ષ સુધી<૧૯૨૩> વિવાદ અરજી અંશત મંજુર<૧૯૪૭>	



1020823094684040



Digitally signed by:  
DS REVENUE DEPARTMENT  
GOVERNMENT OF GUJARAT  
Date: 11-09-2023 13:41:57 IST  
MAMLATDAR OFFICE, PALANPUR

#-નામંજુર &amp;-તકરારી --૨૯

ઉલ્લી નોંધની અસર આપ્યા તા.14/12/2022 01:18:42 ની સ્થિતિએ

સૌજન્ય : રાષ્ટ્રીય સૂચના-વિજ્ઞાન કેન્દ્ર, ગુજરાત રાજ્ય

વેચાણની નકલ/ Chargable Copy અંકે રૂ. ૫.૦૦/- (રૂપિયા પાંચ પુર)

Page 1 of

191

ગામ નમૂનો નંબર ૧૨

88

બ્લોક/ સરવે નંબર: ૪૯૮	ગામ/ મોજે: બાદરગઢ
કુલ ક્ષેત્રફળ (હે. આરે. ચો.મી.): ૧૫-૧૮-૨૬	તાલુકો: પાલનપુર
જુનો બ્લોક/ સરવે નંબર: ૩૭૩/અ/૧/૧/ પૈકી ૨	જિલ્લો: બનાસકાંઠા
	(પ્રમોલગેશન નોંધ નં.૧૯૧૯ તા.૩૧/૦૮/૨૦૧૫)

હાલના ખાતેદારોના નામ (ખાતા નંબર):

બાદરગઢ ગ્રામ પંચાયત (૨૮૦)

પાકની વિગતો:

વર્ષ	મોસમ	પાકનું નામ	પાકનો વિસ્તાર હે. આરે. ચો.મી.	સિંચાઈનો સ્ત્રોત અને સિંચાઈનું સાધન	વૃક્ષો પોતાના અને સરકારી	શેરો
૨૦૨૧-૨૦૨૨	રવી	પડતર	૧૪-૪૦-૬૮	----/----		
૨૦૨૨-૨૦૨૩	રવી	પડતર	૧૪-૪૦-૬૮	----/----		
૨૦૨૩-૨૦૨૪	---	---	માહિતી નથી.	---	---	



5020823094684042



Digitally signed by:  
DS REVENUE DEPARTMENT  
GOVERNMENT OF GUJARAT  
Date: 11-09-2023 13:42:36 IST  
MAMLATDAR OFFICE, PALANPUR



સૌજન્ય : રાષ્ટ્રીય સૂચના-વિજ્ઞાન કેન્દ્ર, ગુજરાત રાજ્ય

વેચાણની નકલ/ Chargable Copy અંકે રૂ. ૫.૦૦/- (રૂપીયા પાંચ પુરા)

Page 1 of

**REPORT OF JOINT COMMITTEE WITH REFERENCE TO HON'BLE NGT ORDER IN ORIGINAL APPLICATION NO.75/2023(WZ) IN THE MATTER HASANALI NURABHAI NODOLIYA VERSUS COLLECTOR & DISTRICT MAGISTRATE (BANASKANTHA) & ORS.**

**1. BACKGROUND**

This application has been filed by Shri Hasanali Nurabhai Nodoliya with the allegation that Badargadh Gram Panchayat, which is care-taker of a land at Survey No. 498 of Badargadh Village, which is recorded as a Gauchar/Grazing Land has permitted gutter connection and even itself constructed a gutter line for discharging the untreated sewage into the said Gauchar Land, which is causing huge environmental impairment (as per the applicant), which has also caused health issues to the local residents.

It is alleged by the Applicant that deepening the small part of land situated on Colonial Land/Village Land, which is actually the Gat No. 498, recorded as a Gauchar Land. In fact, the small pond is situated in Gauchar/Grazing Land and it is not a Colonial Land/Village Land. He has alleged that the pollution started happening since March 2023 by installing the inlets and discharge of sewage waste there.

Shri Hasanali Nurabhai Nodoliya has filed an application before The Hon'ble NGT Western Zone Bench, Pune and application has been accepted by The Hon'ble NGT vide Original Application No.75/2023(WZ)

The Hon'ble NGT vide its order dated 15/05/2023 in Original Application No.75/2023(WZ) in the matter Hasanali Nurabhai Nodoliya Versus Collector & District Magistrate (Banaskantha) & Ors. has constituted a joint committee comprising of The District Collector, Banaskantha, The District Development Officer, Banaskantha and Regional Officer, Gujarat Pollution Control Board (GPCB) and directed to visit the spot and conduct the inspection in presence of the Applicant after giving prior notice and submit a report on factual aspects and action taken report within a period of one month. The copy of the said NGT order is placed as Annexure-A for reference. The relevant portion of order is reproduced below for kind ready reference.

90

"...10. The Committee is directed to visit the spot and conduct the inspection in presence of the Applicant after giving prior notice and submit a report on factual aspects and action taken report within a period of one month...."

The joint committee comprises of following officers:

1. Shri Varunkumar Baranwal (IAS), District Collector, Banaskantha-District
2. Shri Swapnil Khare (IAS), District Development Officer, Banaskantha District
3. Shri J.M. Chaudhary, RO, Gujarat Pollution Control Board, Banaskantha District

## 2. APPROACH

The GPCB being Nodal Agency of the joint committee, arranged the site visit on 5<sup>th</sup> July, 2023 and also intimated the applicant about the site visit telephonically. Shri Varunkumar Baranwal (IAS), District Collector, Banaskantha-District, Shri Swapnil Khare (IAS), District Development Officer, Banaskantha District, Shri J.M. Chaudhary, Regional Officer, Gujarat Pollution Control Board, Banaskantha, District, Shri R. I. Shaikh, Director-District Rural Development Agency (DRDA), Banaskantha, Shri D.N. Kachhad Mamlatdar (Kachhad), Shri Rakesh Patel, Taluka Development Officer, Palanpur, Shri Ashish Chauhan, Extension Officer, Taluka Panchayat, Palanpur, Shri Mehulbhai Modi, Talati cum Mantri, Village Badargadh, Shri Iqbalbhai Varaliya, (Incharge Sarpanch), visited the site on 05/07/2023.

Shri Hasanali Nurabhai Nodoliya (Applicant) remained present during visit.

The members of the committee had discussion about the issue with Applicant, Incharge Sarpanch and other villagers. The committee also captured few photographs of the site during the visit. Accordingly, the observation & finding of the committee are covered in this report.

## 3. ABOUT THE ISSUE OF GAUCHAR LAND

Survey No. 498 of village Badargadh is Gauchar land, which is low lying area in the village and surrounded by residential houses on three sides (total @ 457 nos of houses). Relevant document of Badargadh Gram Panchayat in this regard is placed as Annexure-B-1 & B-2 for reference.

Domestic waste water @ 183 KLD from these surrounding residential area flows in to this Gauchar Land through drainage net work as per natural gradient and gets accumulated along with storm water. There is no any industrial units in this village area.

91

At this Gauchar land "Grey Water Treatment Plant" of capacity 200 KLD is already constructed by DRDA under the scheme of Swachh Bharat Mission which has been made operational on 22-7-2023. Treated wastewater of grey water treatment plant will be discharged on land for irrigation purpose in nearby agriculture farms.

#### 4. OBSERVATIONS AND FINDINGS

Site inspection of village Badargadh is carried out by joint committee on 05/07/2023 in presence of Shri Hasanali Nurabhai Nandolia, Shri Iqbalbhai Varaliya, (Incharge Sarpanch) and other villagers.

During site visit following are the observation and findings:

1. Survey No. 498 (Old Survey No. 373/A/1/1 paiki2) of village Badargadh is Gauchar/Grazing land and also low lying area filled with domestic wastewater along with storm water.
2. Generated domestic wastewater is flowing into Gauchar land at Survey No. 498 through drainage network due to natural gradient.
3. Total area of Gauchar land is 15.18 Ha. out of which 01 Ha. Area is filled with untreated domestic wastewater mixed with storm water.
4. Survey No. 498 is only low lying area in the village. So that domestic waste water as well as storm water gets accumulated at said location.
5. DRDA - Banaskantha has constructed "Grey Water Treatment Plant" having capacity 200 KLD under the scheme of Swachh Bharat Mission (Gramin) at this Gauchar Land and its operation is yet not commenced, as installation of mechanical equipments and electric connection yet remains.
6. Applicant informed that domestic wastewater is discharged at this Gauchar land from March, 2023 onwards, while other villagers informed that due to low lying area and natural gradient, domestic waste water from Kadiwala vas, Police vas, Nearby Talav, Opposite Talav (behind Kabrastan), Rahatpura Area & Thakor vas flows in to this Gauchar land since last 25 years.
7. Applicant and other villagers are convinced if domestic wastewater is treated in the "Grey Water Treatment Plant" and utilized for agriculture farming.

The Panch Rojkam of the joint inspection carried out at site during visit is attached as Annexure- C-1 & C-2. Photograph taken during visit is attached as Annexure-D.

gn ✓

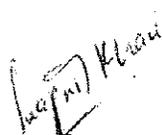
**5. ACTION TAKEN**

1. The "Grey Water Treatment Plant" has been made operational after installation of mechanical equipment and obtaining electric connection.
2. Treated domestic wastewater will be utilized for irrigation purpose in nearby agriculture farms.
3. Gujarat Pollution Control Board issued Show cause Notice to Gram Panchayat, Badargadh for commission operation of Grey Water Treatment Plant at the earliest and to stop disposal of municipal solid waste at this Gauchar land. Copy of same is placed as Annexure-E for reference.

**6. CONCLUSION :**

1. Shri Swapnil Khare (IAS), District Development Officer, Banaskantha District, inaugurated this Grey Water Treatment Plant on 22-7-2023 in presence of Shri Hasanali Nurabhai Nodoliya (Applicant), Incharge Sarpanch and other villagers. Few photographs of inaugural function organized at site on 22-7-2023 are attached as Annexure- F.
2. Installation of mechanical equipment and electric connection for this "Grey Water Treatment Plant" is completed and now it's ready to operate.
3. Regular functioning of this "Grey Water Treatment Plant" will commence after making agreement with farmers for utilizing treated waste water for irrigation purpose.
4. Through regular operation of Grey Water Treatment Plant, entire quantity of domestic waste water accumulated at this Gauchar land will be lifted, treated and utilized for agriculture farming, which will resolve the issue of pollution at this Gauchar land.

  
**J. M. Chaudhary**  
 Regional Officer  
 GPCB -Banaskantha

  
**Swapnil Khare (IAS)**  
 District Development Officer  
 Banaskantha District

  
**Varunkumar Baranwal (IAS)**  
 District Collector  
 Banaskantha District

Item No. 4

(Pune Bench)

**BEFORE THE NATIONAL GREEN TRIBUNAL  
WESTERN ZONE BENCH, PUNE**  
THROUGH PHYSICAL HEARING (WITH HYBRID OPTION)

Original Application No. 75/2023(W7)

Hasanali Nurabhai Nodoliya

Versus

.....Applicant

Collector &amp; District Magistrate (Banaskantha) &amp; Ors.

....Respondent(s)

Date of hearing: 15.05.2023

**CORAM: HON'BLE MR. JUSTICE DINESH KUMAR SINGH, JUDICIAL MEMBER  
HON'BLE DR. VIJAY KULKARNI, EXPERT MEMBER**

Applicant

Applicant in-person

**ORDER**

1. This application has been filed with the allegations that Respondent No. 4/Badargadh Gram Panchayat, which is current legal occupier and care-taker of a land at Survey No. 498 of Badargadh Village, which is recorded as a Gauchar/Grazing Land (proof thereof is annexed as Annexure A-1), has permitted gutter connection and even itself constructed a gutter line for discharging the swage filth, untreated waste water and liquid filth into the said Gauchar Land, which is causing huge environmental impairment, which has also caused health issues to the local residents.

2. Applicant has drawn our attention to the Resolution of the Gram Panchayat dated 08.06.2021, which is annexed as Annexure A-3, wherein our attention is drawn to Resolution No. 3 i.e. "Deepening of a small lake in the Colonial-Land [Village-Land]". It is alleged by the Applicant that pursuant to the passing of this Resolution on 08.06.2021, the Gram

94

Panchayat/Respondent No. 4 undertook to deepening the small part of land situated on Colonial Land/Village Land, which is actually the Gat No. 498, recorded as a Gauchar Land. In fact, the small pond is situated in Gauchar/Grazing Land and it is not a Colonial Land/Village Land. He has alleged that the pollution started happening since March 2023 by installing the inlets and discharge of sewage waste there. He has also annexed photographs of the said area, which is annexed at page nos. 52 to 59 of the paper book.

3. On the basis of above, we find that *prima facie* case impacting adversely on environment is made out, therefore, we deem it proper to admit this application. We accordingly admit the same.

4. Registry is directed to issue Notice to the Respondents, returnable within 04(four) weeks.

5. Applicant is directed to provide copy of the application and relevant documents to the Respondents within a week.

6. Respondents are directed to submit their reply within 04(four) weeks providing copies of the same to the other parties in advance.

7. Applicant is also directed to take necessary steps for service upon the Respondents by both ways and also through available e-mail.

8. We also deem it appropriate to constitute a Joint Committee comprising one member each of:-

- (i) The District Collector, Banaskantha;
- (ii) The District Development Officer, Banaskantha; and
- (iii) The State Pollution Control Board (SPCB).

95

9. The State Pollution Control Board (SPCB) shall be the nodal agency for coordination and logistic support.
10. The Committee is directed to visit the spot and conduct the inspection in presence of the Applicant after giving prior notice and submit a report on factual aspects and action taken report within a period of one month.
11. The report in the matter be filed by the Committee by e-mail at [ngt-pune@gov.in](mailto:ngt-pune@gov.in) preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.
12. Applicant is directed to supply the required documents and copy of the application to the Members of the Committee within three days from today.
13. A copy of this order be communicated to the above-mentioned Committee forth-with for compliance.

Put up this matter on 21.08.2023

Dinesh Kumar Singh, JM

Dr. Vijay Kulkarni, EM

May 15, 2023  
Original Application No. 75/2023(WZ)  
P.Kr

## Badargadh Gram Panchayat,

Mouje: Badargadh, Tehsil: Palanpur, Dist. Banaskantha.

Round seal of  
Badargadh Gram  
Panchayat, Teh.  
Palanpur, Dist. BK.

Serial No....2730.....

Book No.....03.....

Page No.....57.....

Date:

7 JUL 2023

:: Certificate ::

Hereby certificate issued that while verifying Assessment Register of Badargadh Gram Panchayat, particulars of residential houses which is situated surrounding Survey no.496 is as under.

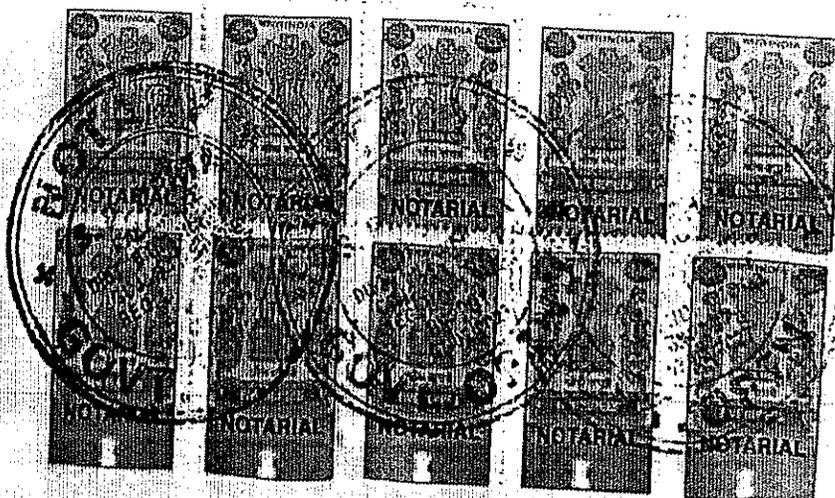
Sr.	Name of Street	Property No. to Property No.	Total Buildings.
1	Kadival vas (Nr. Old Imamwada)	216 to 226	11 buildings.
2	Police Vas.	227 to 238	12 buildings.
3	Near Pond.	239 to 319	63 buildings and 18 open plot.
4	Opposite pond (Behind cremator)	320 to 439	98 buildings and 22 open plot
5	Opposite Pone (Behind cremator)	1711 to 1754	38 buildings 6 open plot.
6.	Rahatpura Area.	440 to 688	228 Buildings & 21 open plot.
7.	Thakor vas.	701 to 707	7 buildings.
		Total buildings.	457 buildings & 67 plots.

Place: Badargadh.  
Date: 13/07/2023.Sd/ illegible  
I/c Sarpanch  
Badargadh Gram Panchayat.Sd/ illegible  
Talati Cum Mantri  
Badargadh Gram Panchayat.

This is true and Correct  
Translation of the Original  
documents from Gujarati/  
Hindi In to English which  
produce before me.

*Shilpa P. Mehta*  
SHILPA P. MEHTA  
NOTARY  
GOVT. OF INDIA

7 JUL 2023



97

## બાદરગઢ ગ્રામ પંચાયત

### મોજે બાદરગઢ તા. પાલનપુર જી. બનાસકાંઠા

### પ્રમાણપત્ર



આથી પ્રમાણપત્ર આપવામાં આવે છે કે બાદરગઢ ગ્રામ પંચાયતની આકારણી રજીસ્ટરની ખાતી કરતાં સર્વે નંબર : ૪૯૮ ગૌચરની આજુ બાજુ આવેલ રહેણાંક વિસ્તારના મકાનોની વિગત નીચે મુજબ છે.

અ.નં.	મહોલ્લાનું નામ	મિ.નં. થી મિ.નં. સુધી	કુલ મકાનો
૧	કડીવાલ વાસ (ઈમામવાડા બાજુમાં)	૨૧૬ થી ૨૨૬	૧૧ મકાનો
૨	પોલીસ વાસ	૨૨૭ થી ૨૩૮	૧૨ મકાનો
૩	તળાવની બાજુમાં	૨૩૯ થી ૩૧૯	૬૩ મકાનો અને ૧૮ ખુલ્લા પ્લોટ
૪	તળાવની સામે (કબ્રસ્તાન પાછળ)	૩૨૦ થી ૪૩૯	૯૮ મકાનો અને ૨૨ ખુલ્લા પ્લોટ
૫	તળાવની સામે (કબ્રસ્તાન પાછળ)	૧૭૧૧ થી ૧૭૫૪	૩૮ મકાનો અને ૬ ખુલ્લા પ્લોટ
૬	રાહતપુરા વિસ્તાર	૪૪૦ થી ૬૮૮	૨૨૮ મકાનો અને ૨૧ ખુલ્લા પ્લોટ
૭	ઠાકોર વાસ	૭૦૧ થી ૭૦૭	૭ મકાનો
કુલ મકાનો :-			૪૫૭ મકાનો અને ૬૭ પ્લોટો

સ્થળ : બાદરગઢ  
તારીખ : ૧૩/૦૭/૨૦૨૩

સહાયક મંત્રીશ્રી  
બાદરગઢ ગ્રામ પંચાયત

તલાટી કમ મંત્રીશ્રી  
બાદરગઢ ગ્રામ પંચાયત

Serial No.....2731.....

Book No.....03.....

Page No.....57.....

Date : 17 JUL 2023

Date: 05/07/2023.

Page No.1

: Rojkam :

Today on date 05/07/2023 applicant Mr. Hasanali Nurabhai Nandoliya, Res. Badargadh, had prefer Application no.75/2023 before National Green Tribunal, in reference to said Respected Collector, Banaskantha, District Development officer, Banaskantha, Tehsil Development officer and Mamlatdar Palanpur had visited site in presence of people of village and applicant Hasanali Nurabhai Nandoliya, due natural stream of water stored in Gauchar land of village Badargadh, bearing survey no.498 and its old survey no.373/a/1/1 paikee 2 it has become like pond. In which due to natura slope rainy water get accumulated here, moreover surrounding this place situated residential area drainage lines whose slope is not found at other place so at the said place disposal of dirty water is made. At this place no water is disposed off by virtue of pumping but natural rainy water and due to drainage water, water is stored here. On the said bank of pond presently gray water treatment is in progress, whose structure has become ready, for the said gray water treatment plan demanded electricity connection. If after obtaining electric connection dirty water treatment process is started then applicant and village people are agree. In this manner today at the time of site visit in the presence of Applicant Hasanali Nurabhai Nodoliya, the

This is true and Correct  
Translation of the Original  
documents from Gujarati/  
Hindi in to English which  
produce before me.

*Shylpa P. Mehta*  
SHYLPAP. MEHTA  
NOTARY  
GOVT. OF INDIA

17 JUL 2023

99

operation of disposal of water of said pond is made by gray water treatment plant, applicant gives his consent and present all village people had also given their consent. Moreover applicant state that gray water treatment plant should be activate speedily. Moreover on the said place for disposal of dirty water of drainage which is situated at here, no slope is found at any other place so at the said place disposal of drainage line water made here. Moreover for disposal of dirty water excluding this place any other place is not available, so drainage line water is disposed here.

Moreover applicant is asked about disposal of dirty water, they state that since March-2023 drainage water is disposed here, but this matter informed to present village people, all village people states that at the said place since so many years drainage line water is disposed, such statement made by village people in public with complete harmony voice, which has took about 25 years, such stated by village people.

In this manner above Rojkam is according to our dictation which is today executed in our presence.

Place: Badargadh.

Date:05/07/2023.

Sd/ illegible

J.M.Chaudhary,

GPCB - Palanpur.

Sd/ illegible

Hasanali Nandoliya)

Sd/ illegible 5/7/23.

Collector, B.K.

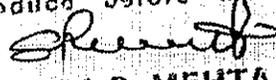
Sd/illegible 5/7/2023.

District Development officer, B.K.

Sd/illegible 5/7

Mamlatdar Palanpur (Rural)

This is true and correct  
Translation of the Original  
Documents from Gujarati/  
Hindi in to English which  
produce before me.

  
SHILPA P. MEHTA  
NOTARY  
GOVT. OF INDIA

17 JUL 2023

100

Jahedaben Idrisbhai Khorajiya. Sd/ Jaheda Sd/ illegible 5/7/23.  
 Sd/ M.S.Modi. Iqbalbhai Jamalbhai Varaliya. Sd/illegible  
 Abdulbhai Habib Aaglodiya Sd/ illegible  
 Habibbhai Vajirbhai Varaliya Sd/ illegible  
 Ashadbhai A.Rehman Nandoliya Sd/illegible  
 Ibrahimbhai Dadu Chaudhary Sd/illegible  
 Junedbhai Habibbhai Khorajiya. Sd/illegible  
 Sllauddinbhai Hasanbhai Varaliya Sd/illegible  
 Abbasbhai Jivabhai Marediya. Sd/ illegible  
 Aslam Mahmad Varaliya Sd/illegible  
 Rafik Habib Varliya. Sd/illegible  
 Maheubub Vali Khorajiya. Sd/ illegible  
 Salim Abdul Khorajiya. Sd/illegible  
 Aamin Sharif Khrajiya. Sd/illegible  
 Asad Nandoliya. Sd/illegible  
 Subhashbhai P.Chauhan. Sd/illegible  
 Masud Ismail Khorajiya. Sd/illegible  
 Basid Iqbal Nandoliya. Sd/illegible  
 Chauhan Danabhai Punjabhai Sd/illegible  
 Dineshbhai Virabhai Chaudhan Sd/illegible  
 Aabid Yusuf Aaglodiya Sd/ illegible  
 Ismail Dosan Manasiya Sd/illegible  
 Inamulla Ismail Malpara. Sd/ illegible  
 Said Mahmamadali Nonsola Sd/illegible  
 Uvesh Aabid Aaglodiya Sd/illegible  
 Sohil Suleman Varliya. Sd/illegible  
 Parthiji Sonaji Bhil Sd/Parthiji Sonaji Bhil.  
 Ahmad Ishad Nonsona. Sd/ illegible  
 Abdulla Ishak Nonsola. Sd/illegible  
 Habib Valli Malpara Sd/illegible  
 Sahid Hanif Nonsola Sd/illegible  
 Said Asad Nondoliya Sd/illegible  
 Kasab Iqbal Nandoliya Sd/illegible

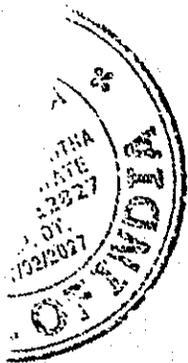
This is true and Correct  
 Translation of the Original  
 documents from Gujarati/  
 Hindi in to English which  
 produce before me.

*Shilpa P. Mehta*  
**SHILPA P. MEHTA**  
 NOTARY  
 GOVT. OF INDIA

17 JUL 2023

101

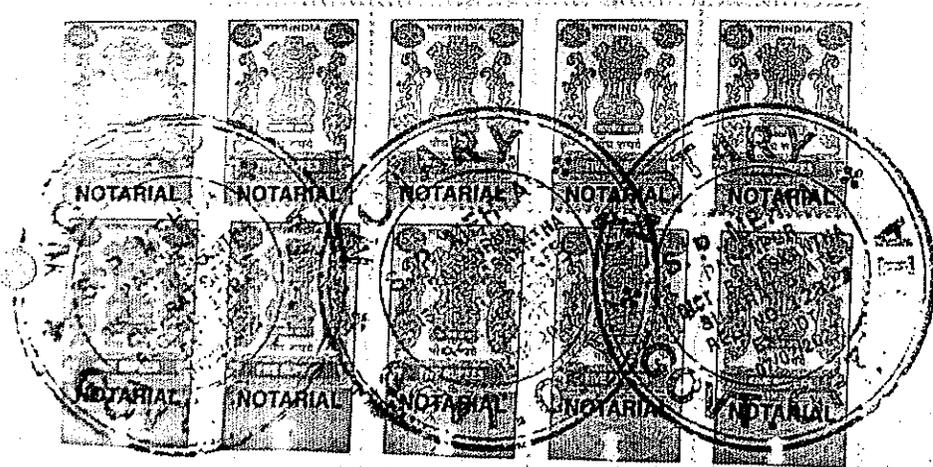
Mahmad Suleman Khorajiya.	Sd/illegible
A.Raheman Ibrahim Chaudhary	Sd/illegible
Idrishbhai Daudbhai Khorajiya.	Sd/illegible
Sheru Imran Abdul	Sd/illegible
Roshanben Abbas Varaliya	Sd/illegible
Chaudhan Khemabhai Dharmabhai	Sd/illegible
Usman Yusuf Aaglodiya.	Sd/illegible
Hanif Miyanji Nonsola	Sd/illegible
Maiz Aamin Khorajiya.	Sd/illegible
Bhoraniya Mujkir Ishak	Sd/illegible
Zakiraben Aamin Khorajiya	Sd/illegible
Raishaben Rafik Varaliya	Sd/illegible
Mohmmad Usman Aaglodiya	Sd/illegible
Taherabanu Aiyub Kadiwal	Sd/illegible
Mahiada Iqbal Kadiwal	Sd/illegible
Varaliya Suraiyaben Imtiyasbhai	Sd/illegible



This is true and correct  
Translation of the foregoing  
documents from Gujarati/  
Hindi to English which  
produce before me.

*Shilpa P. Mehta*  
**SHILPA P. MEHTA**  
NOTARY  
GOVT. OF INDIA

17 JUL 2023



Annexure- C-2

તા. ૫/૭/૨૦૨૩

પા.નં.૨

રોજકામ

આજરોજ તા. ૫/૭/૨૦૨૩ ના રોજ અરજદારશ્રી દસબસની ભુરાભાઈ નાંદોલીયા રહે. બાદશાહ એ નેશનલ ગ્રામ ટીક્યુબલ માં કરેલ એપિલેશન નંબર ૭૫/૨૦૨૩ અન્વયે માન. ઈલેક્ટરશ્રી બી.કી., માન. મિલિઅમ બી.કી., તા.પિ.અમ અને મામલોદારશ્રી પાલનપુર રહાર અને ગ્રામજનો તથા અરજદારશ્રી દસબસની ભુરાભાઈ નાંદોલીયા ની દાવરી માં સ્વલ જુલાઈના લેતાં બાદશાહ ગામે ગૌચર સ.નં. ૪૯૮ જુનો સ.નં. ૩૩૩/અ/૧૧ પેકીટ માં કુદરતી પાણીના વહેવાના કારણે તલાવ જેવું નિર્માણ પચેલ છે. જેમાં કુદરતી ડોચાવના કારણે વરસાદી પાણી નો તરાવો વાટ છે તેમજ સદર જગ્યા ની આજુબાજુ આવેલ રહેલોઈ વિસ્તારના ગરરલાઈનનો પાણીનો ડાલ અન્ય જગ્યાએ મળી આવતો ન હોય સદર જગ્યાએ ગરર ના ગંદા પાણીનો નિકાલ કરવા માં આવે છે. સદર જગ્યાએ પંખોગ કરીને ગંદા પાણીને છોડવા માં આવેલ વખી પરંતુ કુદરતી વરસાદી પાણી તથા ગરરલાઈન ના પાણી ના કારણે પાણીનો તરાવો વાટ છે જે સદર તલાવ ના ડિગરે દાલમાં ગ્રો-વોટર ફીટમેન્ટ પ્લાન ની કામગીરી આજુમાં છે જેનું સુધાર લેવાર બધ બચેલ છે જે ગ્રો-વોટર ફીટમેન્ટ પ્લાન માટે વીજ કનેક્શનની માંગણી કરેલ છે જે વીજ કનેક્શન આવેખી મશાનરી લગાવી ને સદર ગંદા પાણી ને સુધિય કરવા ની કામગીરી કરવા માં આવે તો સદર બાબતે અરજદારશ્રી અને ગ્રામજનો સંહન છે.

આમ આજરોજ સ્વલ જુલાઈના અખે અરજદારશ્રી દસબસની ભુરાભાઈ નાંદોલીયા ની દાવરીમાં સદર તલાવ ના પાણીને ગ્રોવોટર ફીટમેન્ટ પ્લાન ડ્રો ગંદા પાણીનો નિકાલ કરવા ની કામગીરી

(પાકવ) (૧)

અરજદાર શ્રી કે અભિજિત દર્શાવેલ છે. તમા દાખર તમામ વખતોને કે પદા અભિજિત દર્શાવેલ છે. તેમજ ગો-વોરર રૂરનેર પાલન ઝામખી કીચેરના વાચ તેમ ફરવા અરજદાર શ્રી કે જલાવેલ છે. તેમજ સદર જગ્યાએ આવેલ ગરર લાઇન ના ગોદા પાલી નો નિશાન ફરવા માટે અલ્પ કીચે જગ્યાએ ડાલ મળતો ન દીધે સદર જગ્યાએ ગરર લાઇન ના પાલી નો નિશાન ફરેલ છે. તેમજ સદર ગરર લાઇન ના પાલી નો નિશાન ફરવા માટે આ જગ્યા સિવાય અલ્પ ગોદે જગ્યા ઉપલબ્ધ નથી જેથી આ જગ્યાએ ગરર લાઇન ના પાલી નો નિશાન ફરેલ છે.

તેમજ અરજદાર શ્રીને સદર ગરર લાઇન ના પાલી ના નિશાન લાઇને પુછતાં લેઓ કે જલાવેલ છે કે માથે/૨૩ માસખી સદર જગ્યાએ ગરર લાઇન નું પાલી કીચેવામાં આવેલ છે તેવું જલાવેલ છે પરંતુ આ લાઇને દાખર તમામ વખતોને જલાવતાં લેઓએ જલાવેલ છે સદર જગ્યાએ ઘણાં વર્ષો પહેલાંથી ગરર લાઇન નું પાલી કીચેવામાં આવેલ છે તેવું તમામ વખતોને કે જગ્યામાં કોઈ સૂરે જલાવેલ છે. જેને આશરે ૨૫ વર્ષ જેટલો અલ્પ વયલ છે તેવું વખતોને કે જલાવેલ છે.

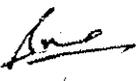
આમ ઉપરોક્ત સંજોગ અમોએ લખાવ્યા

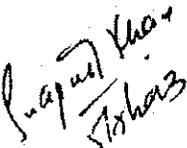
મુજબનું દીધે જે આજરોજ તા. ૫/૦૭/૨૩ ના રોજ અમારી રૂબરૂ કીચેવામાં આવેલ છે.

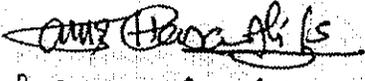
સ્ખલ- ૦૫/૦૭/૨૦૧૮

તા- ૫/૦૭/૨૦૨૩

  
૦૫/૦૭/૨૩  
કલેક્ટર, જા.કાંડા

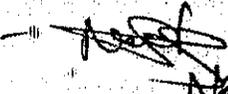
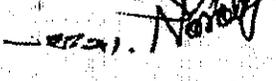
  
J.M. Chaudhary  
SP- Palanpur

  
વિલ્લા વિભાગ અધિકારી, જા.કાંડા

  
[વસમસલી નોંધેલો]

  
મામલતદાર, પાલનપુર (ગામચ)  
તા. ૦૫/૦૭/૨૩  
તાલુકા વિભાગ અધિકારી, પાલનપુર

વહેરાલેન રૂકીરલાઇ ખોરખયા - કાંડેદા

એમ. એમ. મોદે (ગન.સેવ) -   
કુલેલભાઈ ભાલભાઈ વરભાઈ -  (૨)

104 પા.નં. 3

અબ્દુલ સલામ દબીલ આબાસીયા - 10/11/57

દબીલમીદ પાઠશાળા વડાનીયા - (DANAND)

અમીર અમીર અમીર અમીર - Amir A

દબીલમીદ દાદુ યાદશી - 10/11/57 215 21/11/57

જુલમીદ દબીલમીદ જોરજયા - Juma

અબ્દુલમીદ અમીદ વડાનીયા - 10/11/57

અબ્દુલમીદ અમીદ મેરુયા - 21/11/57

અમીર મેરુયા વડાનીયા - Amir

અમીર દબીલ વડાનીયા - 21/11/57

મરુયા વડા જોરજયા - મરુયા વા. મેરુયા

અબીલ અબુલ જોરજયા - Sultan

દુસુન ઉમર જોરજયા - Hussain

અમીર અમીદ જોરજયા - Amir S.

અમીદ મેરુયા - Sultan

અમીદ અમીદ અમીદ - Sultan

મરુયા અમીદ જોરજયા - Muzamil

અમીદ અમીદ મેરુયા - Sultan

અમીદ અમીદ અમીદ - Sultan



106

Annexure - D

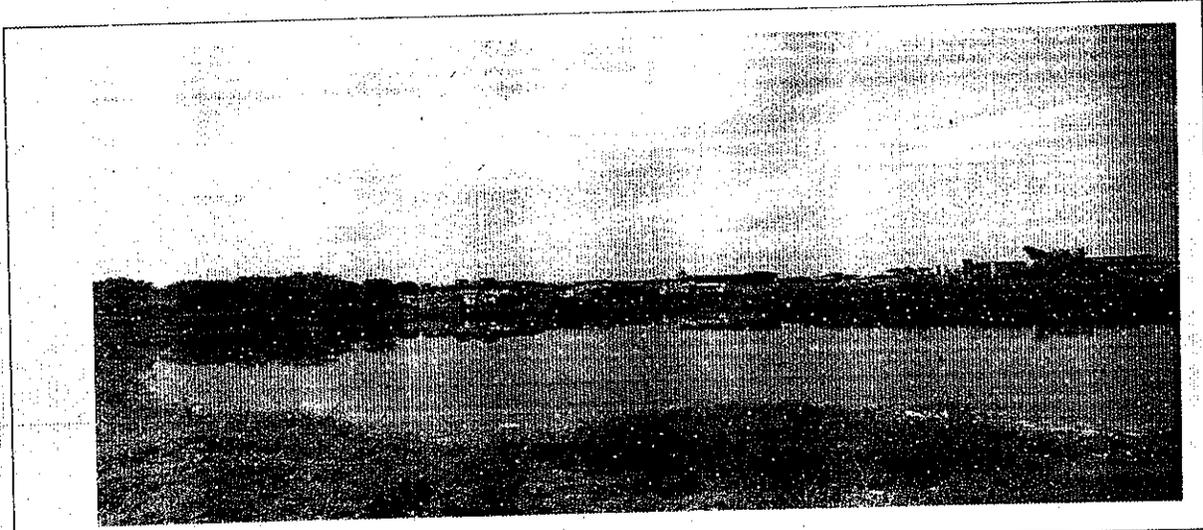
Photographs taken during site inspection by Joint committee on 05/07/2023 at Village Badargadh, Taluka- Vadgam, District -Banaskantha.



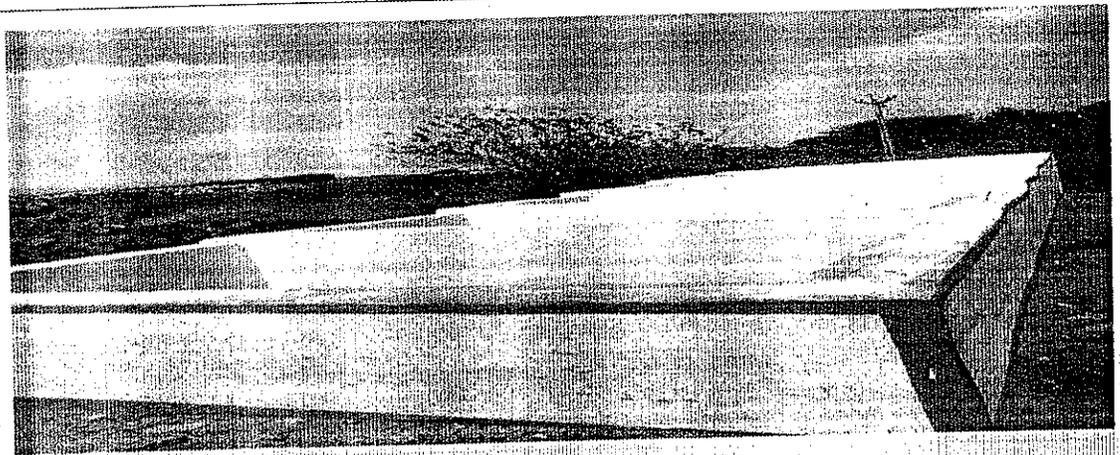
Site visit carried out on 5-7-2023 by joint committee at site of village- Badargadh

107

Annexure - D



Domestic waste water along with storm water accumulated at Gaucher Land



Grey Water Treatment Plant constructed

108

Annexure - D





# GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN, SECTOR 10-A,

GANDHINAGAR - 382010,

(T) 079-23232152

Annexure- E

BY R.P.A.D.

## SHOW CAUSE NOTICE

WHEREAS, Badargadh Gram Panchayat, village- Badargadh, is situated at Ta: Palanpur, Dist: Banaskantha.

ANDWHEREAS, during visit of Gauchar Land S. No.- 498 of Badargadh village on 13/07/2023 by the Board Officials, it was observed that:

- 1) Domestic Wastewater generated from residential households of Badargadh village is accumulated at Gauchar Land (S. No.-498 of Badargadh Village).
- 2) Solid waste generated from households is disposed at Gauchar land (S. No.-498) of Badargadh village.

In view of above, you are called upon to show cause and submit action taken report with reference to above within 7 days, failure to which further action will be initiated.

For and on behalf of  
Gujarat Pollution Control Board

*Mehul Patel*  
20/7/23

(Mehul Patel)

Unit Head- Palanpur

No. GPCB/BK-Gen-Com-16(6)/ID- 20011/

Date:

### ISSUED TO:

Gram Panchayat Badargadh,  
Village- Badargadh,  
Ta: Palanpur, Dist: Banaskantha.

### Copy to:

1. The District Development Officer (DDO), Sardar Patel Panchayat Bhavan, Palanpur .  
Banaskantha – 385001... For information please.
2. The Regional Officer,  
G.P.C.Board, Palanpur,  
Room No.20-24,3rd floor,  
Jilla Seva Sadan-2,  
Joravar Palace, Palanpur,  
Dist: Banaskantha-385001.....For monitoring and compliance verification
3. Select File (BK-Gen-Com-16(6)/ID- 20011)
4. Select File (BK-Gen-57)

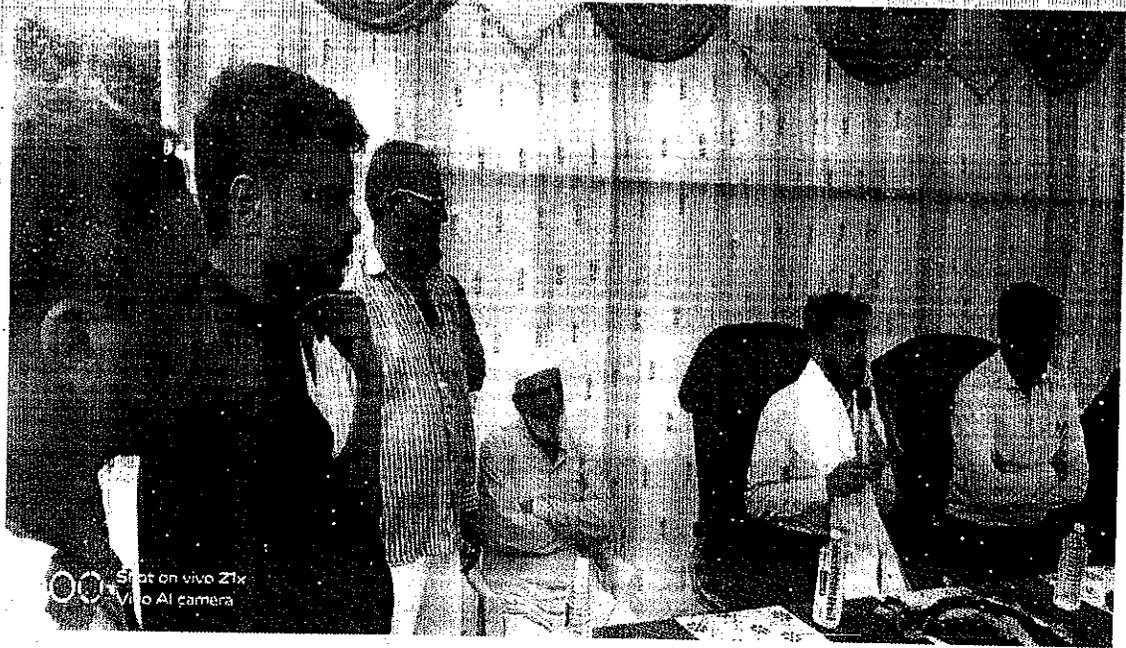
**Clean Gujarat Green Gujarat**

Website : <https://gpcb.gujarat.gov.in>

## Annexure - F

Photographs of Grey Water Treatment Plant inaugural function organized at Village- Badargadh on 22-7-2023.

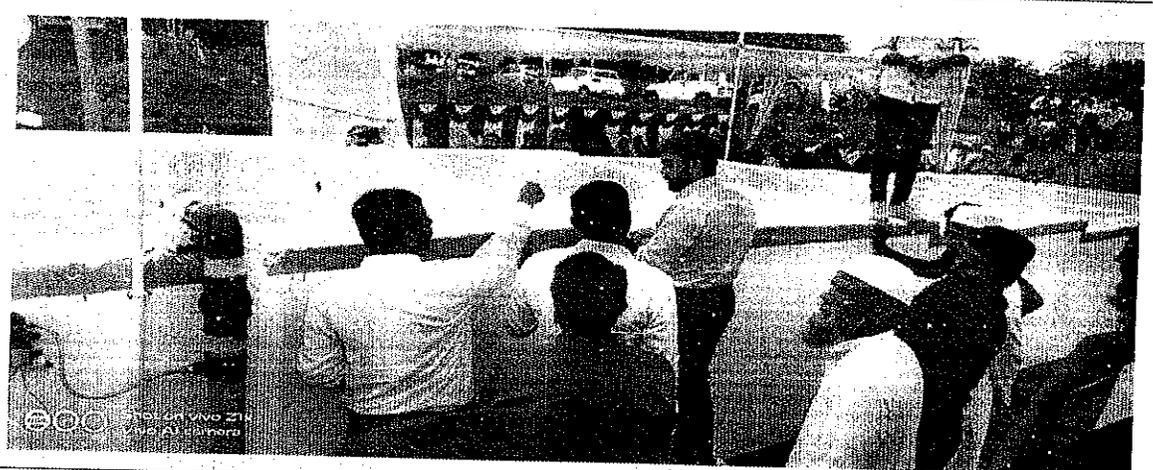
Shri Hasanali Nurabhai Nodoliya (Applicant), Incharge Sarpanch and other villagers remained present at this inaugural function.



111

Annexure - F

Installation of mechanical equipment and electric connection for this "Grey Water Treatment Plant" is completed.



મિજ - બાદરગઢ, તા. પાલનપુર, જી. બનાસકાંઠા

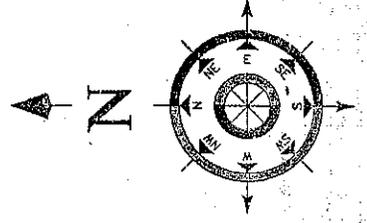
A-ડી પીસીઆર વાલિયા  
B તાલુકો

ગોવોર રીસેર્વ  
પાણી

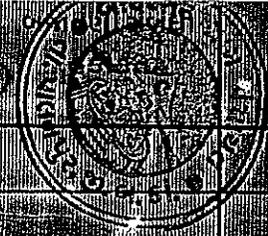
જુદા પાણી  
કામળ નરુદ  
પરભા

અલેહાઈ પીસીઆર  
બાંધણી

તાલુકો



Annexure-D



વિગત રીતે ૧૧/૧૨/૨૩ ના બાંધકામ  
 વાવની બાંધકામ બીજાવાળાં બાંધ  
 જેનાં કામો સીધાં હોવામાં બનાવ્યાં જેનાં  
 સીરોળ વગેરે સેવાગું નામ ના સંબંધમાં ના  
 અધ્યક્ષશાળાં વીચ અરૂં કરવામાં લાવ્યું

આજી સમામાં શ્રી લક્ષ્મણ (વિવેક સપ્ત)

અમદે વરાળીવાળી સેમલકો વાવ (સામ સેવક)  
 માંજ સ્થળ પોરમાં બેળી સેવા મહેળી વાલ  
 લોક માટે લગ્ન લંચાલો લોકમાં લાવે જેનાં  
 આજી સમામાં ચર્ચા વિચારણા કરનાં ચર્ચાની

113

સુગી) સસલમ અમદે વરાળીવાળી સમામાં  
 સુગી બીજાલે સચાઈ કરવામાં લાવે જેનાં  
 નવાવની સિવાયે વાલ સુધીકરણ માટે ગુ હીલમેટ  
 વીલે પ્લાન વાલવામાં લાવેલે જેવાળી વાલ

સુધુ પરં જરૂરના પોરમાં બેળી સેવા માટે  
 સેવામાં લઈ સમાપ દે તેની જાગાવણી માટે (વિવેક સપ્ત) કોમલોયલ  
 લાઈટલાઈન લે મરિનામાં જે પણ લાવે તેને સુધી

મર્યાદા રહેલી નોમર જરૂર પાસે લાઈટ  
 વાવ/સુ લીપી પંચાપનમાં જેના સર્વ વાવની  
 સુગી લીપી તેમજ સેવાગું આઈ. ડી. ડી. જ અલે

ચાલુ થી વાલ લાવ્યું ખરૂંજે સેવાલ  
 સેવામાં પરં પાવોડ પંચાપનમાં જેના કરવાના  
 રહેલી નોમર જરૂર જાણીર અસલમમાં લેવી

ગુ હીલમેટ - વીલે પ્લાનની અલે ચાલુ-લોકે સ્થાની  
 નોમર હોર સરલમર સેવાગું કરવાનું વાવની  
 તેમ જ પાલકાળી સુધી તેમજ રહેલી. સસલમમાં લેવી

સેવાપુ જામ હોર જરૂરની પંચાપન વાલ લાવે  
 ગઈએ નહીં સરલમની નવાવમાં વાલ આપુ સેવા  
 સરલમી નોમર ગુ હીલમેટ વીલે પ્લાનની સેવાગું માતર  
 અસલમમાં લેવી તેના રીતે પાવનાં નામની  
 પંચાપનની આપણી લોકે પંચાપન તેને તેમજ  
 કરી શકશે તેનાં જરૂરની કથુ લેવાઈયા રહેશે નહીં.



કોષ્ટકમાં જણાવેલા કામોની કસ્ટોડિયન ઠરાવ



શ્રીમતી સુલતાનબેન ગિરજદાસ ડાહ્યા  
 અથવા પતિ ગિરજદાસ ડાહ્યાને સમક્ષ મહામંડળ વચ્ચે  
 દરેક શરતો વાળી સેવામાં દરજ્જાના નોંધ  
 કાર્ડમાં આજીવન પાંચ વર્ષ માટે સમક્ષમાંથી  
 નવાજીવાની પાલ ડાહ્યાને સુલતાનબેન ડાહ્યા  
 આજીવન સેવામાં સેવામાં આપે છે.  
 ઠરાવ સંબંધમાં મંજૂર

સહી

સચીવ

ઠરાવ બુક નંબર ૧૧૫ ગાંધી ગાજરગાંધી

સહી

બાદશાહી ગ્રામ પંચાયત  
વા. પાલનપુર, જી. જ. ડા.



# બાદરાગઢ ગ્રામ પંચાયત

મુ.પો.બાદરાગઢ, તા.પાલનપુર, જી.બનાસકાંઠા - ૩૮૫ ૪૧૦

સરચંચકી  
પાહેરાબેન ઈન્દીરાભાઈ ખોરબુયા  
મો.૮૧૬૯૭ ૨૪૦૧૩

તલાટીકમ મંત્રીશ્રી  
મેહુલ. એસ. ખોદી

ડે. સરચંચકી  
ઈન્દીરાભાઈ-દિલિપભાઈ ખોરબુયા  
મો.૮૧૬૯૭-૨૪૦૧૩

- સભ્યશ્રીઓ
- રોશનબેન અબ્બાસભાઈ વરાળીયા  
મો.૮૩૨૦૩ ૨૭૧૫૪
- કમુબેન નારાયણભાઈ પ્રજાપતિ  
મો.૯૯૦૮૬ ૫૫૯૭૫
- અનગણી નુરાબાઈ નોદોલિયા  
મો.૮૩૪૭૩ ૧૪૮૧૪
- મુકેશભાઈ વિરાભાઈ ચૌહાણ  
મો.૯૮૯૮૫ ૧૩૫૯૦
- ઈકબાલભાઈ જમાલભાઈ વરાળીયા  
મો.૯૪૨૭૪ ૮૬૫૯૯
- રક્ષીયાબેન ઈસ્માઈલભાઈ મલપર:  
મો.૯૫૮૬૬ ૬૨૩૮૦
- નરવંશુ હાનીશુ રોટાલર  
મો.૯૦૨૪૯ ૨૧૪૩૮
- અકીનાબેન અબ્બાસભાઈ ખોરબુયા  
મો.૯૯૨૫૦ ૩૧૭૨૬
- સાહેરાબેન ગુલામભાઈ નોદોલિયા  
મો.૮૭૫૮૦ ૪૧૪૩૫

પતિ  
શ્રી ગણુકા વિકાસ વિદ્યાલય સાહેબ પાલનપુર તા.૨૦/૧/૨૩

વિસથાત બાદરાગઢ ગ્રામી ગોંધર સર્વે નંબર ૧૦૧ (બે) કોટેર જમાન સમોગ સાઈ આઈ નામ કચ્છા બાદલ

વિનય સહ ઉપરોક્ત વિષયે બાદ સાહેબ શ્રી બે. બાદરાગઢ ગ્રામ પંચાયત ના કા.નં. ૧૨ તા. ૧૧/૧૨/૨૩ ને ગોંધર સર્વે નંબર ૧૦૧ (બે) કોટેર જમાન સમોગ સાઈ આઈ નામ કચ્છા કચ્છા કચ્છા હો જેમાં ૩૪૨ (૩૫) ગોંધર લેને ગ્રામ વડેશાલ જાહેર આ સાથે પેરામં આગળે હો જેને ગોંધર સર્વે નંબર ૧૦૧ (બે) કોટેર જમાન સમોગ સાઈ આઈ નામ કચ્છા સાથે સાહેબ શ્રી બે જમ વિવેલી જેમણે પાલનપુર માફતાના સમોગના નામના ગણે નં. ૨૦ (જુના સર્વે નં. ૨૨૪) જે ૧-૪૩-૫૪ પેકે સાહેબ તેટલા જ જમાન ગોંધર ગ્રામી નલકીલ કચ્છા ની વાચ હો જે સત્તાવીસ વાગણી વિસ્તારમાં સંસ્થાની કચ્છા સાહેબ શ્રી બે જમ વિવેલી હો

સચીવ  
બાદરાગઢ ગ્રામ પંચાયત  
તા.પાલનપુર, જી.બ.કાં.

સચીવ  
બાદરાગઢ ગ્રામ પંચાયત  
તા.પાલનપુર, જી.બ.કાં.

તલાટી કમ મંત્રી  
બાદરાગઢ ગ્રામ પંચાયત  
તા.પાલનપુર, જી.બ.કાં.

Annexure - F

117



નવું ભારત  
OUR NEW INDIA

તાલુકા પંચાયત કચેરી, પાલનપુર

કિર્તીસ્થંભ રોડ, પાલનપુર, જી.બનાસકાંઠા

ફોન નં. 02942-242052

E-Mail: tdo-palanpur@gujarat.gov.in

નં. એ. ૨/જમીન/વશી / ૨૦૨૩  
તાલુકા પંચાયત કચેરી,  
પાલનપુર, તા. ૨૮/૦૮/૨૦૨૩

પ્રતિ,  
મામલતદારશ્રી,  
પાલનપુર (ગ્રામ્ય)

વિષય:— બાદરગઢ ગામે સ.નં. ૪૯૮ માંથી ૨ (બે) એકર જમીન ડમ્પીંગ સાઈટ માટે  
નીમ થવા બાબત.

સંદર્ભ:— તલાટી કમ મંત્રીશ્રી / સરપંચશ્રી બાદરગઢએ તા. ૨૪/૦૮/૨૦૨૩ થી કરેલ  
દરખાસ્ત.

જ્યારાત સહ ઉપરોક્ત વિષયના અનુસંધાને જણાવવાનું કે સંદર્ભમાં જણાવેલ પત્રથી મોજે,  
બાદરગઢ ગામના ગૌચર પૈકીની નવીન રે.સ.નં. ૪૯૮ માંથી ૨ (બે) એકર જમીન ધન ધરાવના  
નિકાલ માટે ડમ્પીંગ સાઈટ બનાવવાના કામે નીમ કરવા ગ્રામ પંચાયતના ઠરાવ નં. ૧  
તા. ૧૧/૦૮/૨૦૨૩ થી અન્ય ગામની શ્રી સરકાર જમીન ગૌચર તરીકે તબદીલ કરવાની શરતે આ  
જગ્યા નીમ કરવા દરખાસ્ત મોકલી આપેલ છે.

આ દરખાસ્ત અસલમાં આ લગત પેટામાં સામેલ રાખી મોકલી આપવામાં આવે છે. તો આ  
અંગે આગળની ઘટતી કાર્યવાહી કરવા વિનંતી છે.

બિડાણ:— અસલ દરખાસ્ત પાના નંબર ૧ થી ૭૭

નકલ રવાના:—

— સરપંચશ્રી / તલાટી કમ મંત્રીશ્રી બાદરગઢ તરફ જાણ સારું.

તાલુકા વિકાસ અધિકારી  
પાલનપુર  
૦૮

૨૮/૦૮/૨૩



**Gujarat Pollution Control Board**  
Paryavaran Bhavan, Sector-10/A, Gandhinagar - 382010

**Format of Application for obtaining NO OBJECTION CERTIFICATE (N.O.C) of the Board**  
(To be submitted with all details and plans at REGIONAL OFFICE)

**CTE-Fresh - 287304 (DRAFT COPY)**

Date : 01/09/2023

1. Name of the firm with full address and Pincode

**GREY WATER TREATMENT UNIT OF GRAM PANCHAYAT  
BADARGADH  
PLOT/PHASE No.,  
S.R.NO- 498, AT- BADARGADH, TA-PALANPUR, DIST-  
BANASKANTHA,  
BADARGADH - 385410**

2.(a) Location of the Proposed factory (site plan showing area and revenue survey on of village or plot No of SIDC including distance of the proposed location from the residential area (s) and / road and / railway and / river or lake or pond showing the direction.)

**DIST : Banaskantha, TAL : Palanpur, SIDC : Not In Gide  
: Distance from residential area : 0.1 Kms  
: Distance from State, District or National Highway : 5 Kms**

2.(b) Layout proposed showing internal and usual direction of strom water , run off :

**: As per the PDF attached**

3. Correspondence address with PIN Code :

**As per above.**

4. Purpose for which NOC is required

**: Applied for CTE Fresh Application.**

5. Proposed date of starting Production

**: 22/07/2023**

6. List of Raw materials with quantity in Metric units (MT/month)

Sr	Raw Material Name	Capacity - Unit / Month
1	UNTREATED SEWAGE WATER	200,000 - KLT

7. List of Production with quantity proposed to be produced per month :

Sr	Product Name	NOC Qty	CCA Qty	Applied Qty	Inspection Remark
1	SEWAGE TREATMENT PLANT	200,000	0.000 - KLT	200,000	200 KLT/DAY

8. Description of the manufacturing process with schematic diagram and flow Chart :

**As per the PDF attached**

9. Water Consumption in liters/day :

**Industry: 0.000 Domestic: 0.300**

10. Waste Water generation/Discharge(Kilo Lts Per Day-klpd) :

**Industry: 0.000 Domestic: 0.200**

11. Before & After Treatment Values of Water Parameters :-

12. Final point of Disposal of Waste water (give name of river, nala, pond or survey No of land along with site plan) : **Ind: Not Specified, Dom: Not Specified**

13. Detailed description of proposed waste water treatment plant with schematic diagram / flowsheet / or detailed engineering drawing as the case may be :

**: As per the PDF attached**

14. Feasibility / treatability study report on the proposed effluent treatment scheme. :

**: As per the PDF attached**

15. Details of fuel Consumption :

**Data not Submitted.**

16. Details of pollutants in gaseous emission in respect of the following :-

17. Details of pollution control measures with schematic diagram / flowsheet / or detailed engineering drawing as the case may be (with stack/chimney specifications,scrubber,ESP,bag,filters etc) Please specify chimney height from ground level.

(a) Boilers

(b) Heaters

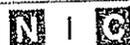
(c) Furnaces

(d) Process emissions

18. Details of Hazardous wastes :

AIR

1 - Through XGN



## Gujarat Pollution Control Board

Paryavaran Bhavan, Sector-10/A, Gandhinagar - 382010

IF NOT SUBMITTED.

GENERATION, COLLECTION, STORAGE, TRANSPORTATION

List of Directors / Partners / Owners with address and pincode. : As per the PDF attached

Following documents have been attached.

I / We have Uploaded the following PDFs		Date	# Files	Size(kb)	#Page
1	DIS - Distance Certificate from Talati	01/09/23	0	259	1
2	LPD - Land Possession Documents	01/09/23	0	1070	3
3	MFG - Details of Mfg Processes & Diagrams	01/09/23	0	957	2
4	PLL - Plan LayOut + Site Plan	01/09/23	0	813	2
5	SSI - SSI-IEM-C.A Certi / Investment Proofs	01/09/23	0	264	1
6	1000 - Any Specific Information Called for [in SCRUTINY]	01/09/23	0	424	2

1) I hereby give an undertaking that the above information is correct.

I undertake that I/my company will abide by the provision as well as rules and regulations made under the Water (Prevention and Control of Pollution) Act, 1974; the Air (Prevention and Control of Pollution) Act, 1981; the Environment (Protection) Act, 1986 and the Water (Prevention and Control of Pollution) Cess Act, 1977.

I undertake that I/my company will obtain the consent of the Board under the water, Air and Environment (Protection) Acts before commencing the production.

I understand that any condition imposed by the Board while granting NOC will be binding to me/my company.

I/We enclose here with Bank Draft No. \_\_\_\_\_

Date: 01/09/2023 for Rs :2500 (In words : Two Thousand Five Hundred Rupees Only)

drawn in favor of the Gujarat Pollution Control Board payable at the Regional Office as NOC fees.

Details of Previous CTE & CTO : & Valid Upto -

NOC Amt = 2000, Investment Amt = Rs. 0.06 Crores, Validity For 7 Years Catg: Red, Scale: Small

ward Purpose :

Applied for CTE Fresh Application.

Other Information :

Date: 01/09/2023

Designation : \_\_\_\_\_

Note :

- 1) All correspondence with this Board should be addressed to the Member Secretary of the Board.
- 2) If the application is not complete in all respect it is liable to be rejected straightway.
- 3) The application shall pay NOC fees by Demand Draft drawn in favour of Gujarat Pollution Control Board and payable at the Regional Office in accordance with the following rate schedule.

### RATE OF THE NOC FEES

120

## Gujarat Pollution Control Board

Parvavaran Bhavan, Sector-10/A, Gandhinagar-382010

Sr.No.	Investment (Rs. in Crores)	Rate of NOC Fees
1	0 To 0.25	Rs. 2000
2	0.25 To 0.5	Rs. 3000
3	0.5 To 1	Rs. 6000
4	1 To 5	Rs. 15000
5	5 To 10	Rs. 37500
6	10 To 15	Rs. 65000
7	15 To 25	Rs. 75000
8	25 To 50	Rs. 100000
9	50 To 100	Rs. 150000
10	100 To 500	Rs. 300000
11	500 To 1000	Rs. 500000
12	1000 To 5000	Rs. 700000
13	5000 To 9999999	Rs. 1000000

DRAFT

BEFORE HON'BLE THE NATIONAL GREEN TRIBUNAL SITTING  
AT PUNE (WEST ZONE) BENCH

ORIGINAL APPLICATION NO. 75 OF 2023

Hasanali Nurabhai Nodoliya ::: Applicant

- Versus -

Collector & District Magistrate,  
Banaskantha District Panchayat  
at Palanpur & Ors. ::: Respondents

**AFFIDAVIT IN REPLY** on behalf of **Respondent No.3** i.e.  
Taluka Development Officer, Palanpur Taluka Panchayat,  
Palanpur, District Banaskantha.

I, Rakeshbhai N. Patel, Taluka Development  
Officer, Palanpur Taluka Panchayat, Palanpur, District  
Banaskantha, do hereby solemnly affirm and state on oath that I  
am conversant with the facts of the case as I have perused the  
contentions raised by the applicant in the memo of Original  
Application and have gone through the record of my office and  
thereupon crave leave to file this Affidavit in Reply to bring the  
correct facts on the record of the Hon'ble Tribunal as under:-

- 1] The Respondent No.3 most respectfully submits that the  
population of village Badargadh, Taluka Palanpur, District  
Banaskantha is 5846 as per the Census-2011 and at present  
7000 approximately. It is stated that Revenue Survey No.  
236 admeasuring 2549 Sq.Mtrs. and Revenue Survey No.



*R. Patel*  
Taluka Development Officer,  
Palanpur

122

498 admeasuring 1,51,826 Sq.Mtrs. of village Badargadh are earmarked for Gauchar and copies of Village Form No.7 *qua* both the Revenue Survey numbers are annexed herewith and marked as **Annexure-A (Colly.)**.

2] The Respondent No.3 submits that pursuant to the orders of the Hon'ble Tribunal dated 15.05.2023 issuing directions for remedial measures by constituting a Joint Committee comprising of three officers, necessary steps are taken to resolve issues. It is submitted that the Joint Committee has placed its Report on the record of the Hon'ble Tribunal and a note thereof is taken by the Hon'ble Tribunal in order dated 21.08.2023.



3] The Respondent No.3 most respectfully craves leave to submit that surrounding areas of Revenue Survey No. 498 are for Gauchar and residential area and Grey Water Treatment Plant having capacity of 200 KLD is installed at a cost of Rs.6,46,000/- under a scheme of the Government of India known as Swachchh Bharat Mission (Gramin). It is stated that the funds are provided by District Rural Development Agency, Palanpur under the said mission and it is made operational w.e.f. 22.07.2023. The respondent No.3 craves leave to annex herewith a sketch indicating the location of Grey Water Treatment Plant, residential area of

  
Taluka Development Officer,  
Palanpur

123

Revenue Survey No. 498 with Pond is annexed herewith and marked as **Annexure-B**. It is submitted that the Pond is a part of Revenue Survey No. 498. At this stage, the respondent No.3 submits that pursuant to installation of Grey Water Treatment Plant and making it operational, the discharged water is purified and the same is diverted to a field of one Mr. Aslam Mohammed Varaliya who was the owner of Revenue Survey No. 255 of village Badargadh. The Gram Panchayat has passed a resolution No.1 in its Special Meeting dated 11.08.2023 permitting Mr.Varaliya to use the purified water for a period of 5 years on a condition that he would pay Rs.5,000/- per year to the Gram Panchayat and the electricity bill would also be paid by him. It is submitted that Mr.Varaliya is also required to undertake expenses for repairs and maintenance of the electric motor and a copy of the resolution is annexed herewith and marked as **Annexure-C**. The Respondent No.3 craves leave to clarify that the fertilizer available due to operation of Grey Water Treatment Plant would be sold by Gram Panchayat and it would be additional income to it.

- 4] The Respondent No.3 craves leave to submit that so far as the disposal of solid waste is concerned, an arrangement is made for door to door collection w.e.f. 01.08.2023 under



*Water*  
Taluka Development Officer,  
Palanpur

Mahatma Gandhi Swachchhta Mission. It is submitted that the solid waste is collected on alternative days through Tractor and Trolley from each and every household and the same is at present dumped on Revenue Survey No. 498 meant for Gauchar. However, the Badargadh Gram Panchayat has already addressed a letter dated 24.08.2023 for earmarking 2 Acres of land of Revenue Survey No. 498 meant for Gauchar for a dumping purpose and a copy of the same is annexed herewith and marked as **Annexure-D**. It is submitted that prompt actions are taken on the said proposal and a proposal is addressed to Mamlatdar, Taluka Palanpur, District Banaskantha for appropriate decision as a competent authority and a copy of the proposal is annexed herewith and marked as **Annexure-E**.



- 5] The Respondent No.3 submits that Badargadh Gram Panchayat has submitted an online application to Gujarat Pollution Control Board on 01.09.2023 for its No Objection Certificate *qua* Grey Water Treatment Unit of Gram Panchayat and a copy thereof is annexed herewith and marked as **Annexure-F**.
- 6] In view of the above mentioned facts and circumstances, the Hon'ble Tribunal is most respectfully prayed to dispose of

  
Taluka Development Officer,  
Palanpur

125

present application by way of passing appropriate orders in the interest of justice.

Solemnly affirmed on oath at *Palanpur* on this *27* day of *Sept*, 2023.

Place: *Palanpur*  
Date: *27/09/2023*

*Pata*  
Taluka Development Officer,  
.....*Palanpur*.....  
**DEPONENT**

Identified by me

*Chauhan*



Solemnly affirmed and Signed  
Shri. *Bakeshbhai N. Pate*, T.D.O.  
of *Palanpur* who is identified by  
Shri. *A.K. Chauhan*, Ex. officer  
to *T.D.O. Palanpur* whom I know  
Personally  
SR.NO *45/2023* Executive Magistrate  
Palanpur Palanpur  
Date *27/09/23*

# 229 Annexure - A

ગામ નમૂનો નંબર ૭

126

(પ્રમોલગેશન નોંધ નં.૧૯૧૯ તા.૩૧/૦૮/૨૦૧૫)

જિલ્લો: બનાસકાંઠા  
તાલુકો: પાલનપુર  
ગામ/ મોજે: બાદરગઢ  
બ્લોક/ સરવે નંબર: ૨૩૬  
સત્તા પ્રકાર: જુની શરત (જુ.શ)  
જમીનનો ઉપયોગ: ગૌચર

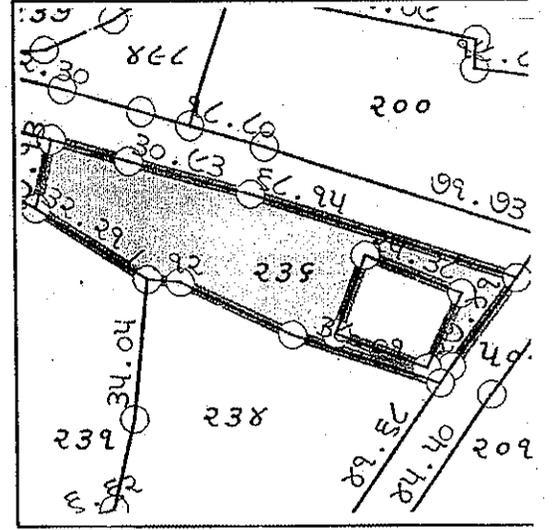
ખેતરનું નામ:

અન્ય વિગતો:

જુનો બ્લોક/ સરવે નંબર: ૩૭૩/અ/૧/૧/ પૈકી ૨

જુના સરવે નંબર ને લગત નોંધ નંબરો:

૨૦૩,૫૪૮,૫૪૯,૫૫૭,૫૫૮,૫૬૨,૬૧૨,૬૫૮,૭૭૬,૭૭૮,૮૫૦,૮૭૦,૮૮૮,૧૦૯૫,  
૧૧૮૩,૧૧૯૦,૧૨૧૦,૧૨૩૩,૧૫૪૭,૧૫૪૫,૧૬૩૧ |\*\*\*જુના સરવે નંબર ને લગત  
બીજા હકો અને બોજા ના નોંધ નંબરો: ૧૫૪૫,૧૬૩૧ |\*\*\*



લાયક જમીન	ક્ષેત્રફળ હે. આરે. ચો.મી.	ખાતા નંબર/ ક્ષેત્રફળ/ આકાર હે. આરે. ચો.મી.	નોંધ નંબરો અને કબજેદારો ના નામ
પો.ખ. અલાણી	૦-૨૫-૪૯		૧૯૧૯,
કુલ ક્ષેત્રફળ	૦-૨૫-૪૯	૨૮૦   ૦-૨૫-૪૯   ૦.૦૦	બાદરગઢ ગ્રામ પંચાયત(૧૦૯૫)
આકાર રૂ.	૦.૦૦		
જુડી તથા વિશેષધારો રૂ.	૦.૦૦		
પાણીભાગ રૂ.	૦.૦૦		
ગણોત્તિગાની વિગતો		બીજા હકો અને બોજાની વિગતો	
		૧૯૧૯,	
		એ.૧-૦૦ગુ. જમીન સ્મશાનના હેતુ માટે<૧૫૪૫>	



1020823094689190



Digitally signed by:

DS REVENUE DEPARTMENT

GOVERNMENT OF GUJARAT

Date: 11-09-2023 15:22:34 IST

MAMLATDAR OFFICE, PALANPUR



#-નામંજુર &-તકરારી \*-૨૬

છેલ્લી નોંધની અસર આપ્યા તા.૩૧/૦૮/૨૦૧૫ ૦૫:૧૮:૪૦ ની સિદ્ધિએ

સૌજન્ય : રાષ્ટ્રીય સૂચના-વિજ્ઞાન કેન્દ્ર, ગુજરાત રાજ્ય

વેચાણની નકલ/ Chargable Copy અંકે રૂ. ૫.૦૦/- (રૂપીયા પાંચ પુરા)

Page 1 of

230

ગામ નમૂનો નંબર ૧૨

127

બ્લોક/ સરવે નંબર: ૨૩૬	ગામ/ મોજે: બાદરગઢ
કુલ ક્ષેત્રફળ (હે. આરે. ચો.મી.): ૦-૨૫-૪૯	તાલુકો: પાલનપુર
જુનો બ્લોક/ સરવે નંબર: ૩૭૩/અ/૧/૧/ પૈકી ૨	જિલ્લો: બનાસકાંઠા
	(પ્રમોલગેશન નોંધ નં.૧૯૧૯ તા.૩૧/૦૮/૨૦૧૫)

હાલના ખાતેદારોના નામ (ખાતા નંબર):

બાદરગઢ ગ્રામ પંચાયત (૨૮૦)

પાકની વિગતો:

વર્ષ	મોસમ	પાકનું નામ	પાકનો વિસ્તાર હે. આરે. ચો.મી.	સિંચાઈનો સ્ત્રોત અને સિંચાઈનું સાધન	વૃક્ષો પોતાના અને સરકારી	શેરો
૨૦૨૧-૨૦૨૨	રવી	પડતર	૧૪-૪૦-૬૮	----/----		
૨૦૨૨-૨૦૨૩	રવી	પડતર	૧૪-૪૦-૬૮	----/----		
૨૦૨૩-૨૦૨૪	---	---	માહિતી નથી.	---	---	



5020823094689193



Digitally signed by:  
DS REVENUE DEPARTMENT  
GOVERNMENT OF GUJARAT  
Date: 11-09-2023 15:22:50 IST  
MAMLATDAR OFFICE, PALANPUR

સૌજન્ય : રાષ્ટ્રીય સૂચના-વિજ્ઞાન કેન્દ્ર, ગુજરાત રાજ્ય

વેચાણની નકલ/ Chargable Copy અંકે રૂ. ૫.૦૦/- (રૂપીયા પાંચ પુરા)

Page 1 of 1

## ગામ નમૂનો નંબર ૭

(પ્રમોલગેશન નોંધ નં.૧૯૧૯ તા.૩૧/૦૮/૨૦૧૧)

જિલ્લો: બનાસકાંઠા  
તાલુકો: પાલનપુર  
ગામ/ મોજે: બાદરગઢ  
બ્લોક/ સરવે નંબર: ૪૯૮  
સત્તા પ્રકાર: જુની શરત (જુ.શ)  
જમીનનો ઉપયોગ: ગૌચર

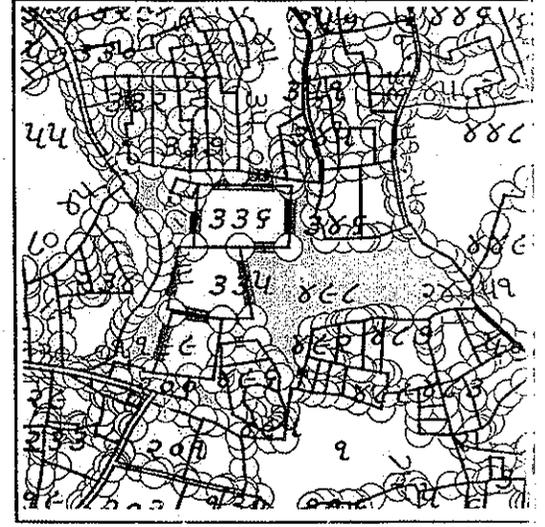
ખેતરનું નામ:

અન્ય વિગતો:

જુનો બ્લોક/ સરવે નંબર: ૩૭૩/અ/૧/૧/ પૈકી ૨

જુના સરવે નંબર ને લગત નોંધ નંબરો:

૨૦૩,૫૪૮,૫૪૯,૫૫૭,૫૫૮,૫૬૨,૬૧૨,૬૫૮,૭૭૬,૭૭૮,૮૫૦,૮૭૦,૮૮૮,૧૦૯૫,  
૧૧૮૩,૧૧૯૦,૧૨૧૦,૧૨૩૩,૧૫૪૩,૧૫૪૫,૧૬૩૧ |\*\*\*જુના સરવે નંબર ને લગત  
બીજા હકો અને બોજા ના નોંધ નંબરો: ૧૫૪૫,૧૬૩૧ |\*\*\*



લાયક જમીન	ક્ષેત્રફળ હે. આરે. ચો.મી.	ખાતા નંબર/ ક્ષેત્રફળ/ આકાર હે. આરે. ચો.મી.	નોંધ નંબરો અને કબજેદારો ના નામ
પો.ખ. અલાણી	૧૫-૧૮-૨૬		૧૯૧૯,૧૯૨૩,૧૯૪૭,૨૪૭૪,૨૪૮૫,
કુલ ક્ષેત્રફળ	૧૫-૧૮-૨૬	૨૮૦   ૧૫-૧૮-૨૬   ૦.૦૦	બાદરગઢ ગ્રામ પંચાયત(૧૦૯૫)
આકાર રૂ.	૦.૦૦		
જુડી તથા વિશેષધારો રૂ.	૦.૦૦		
પાણીભાગ રૂ.	૦.૦૦		
ગણતિયાની વિગતો		બીજા હકો અને બોજાની વિગતો	
		૧૯૧૯, એ.૧-૦૦ગુ. જમીન સ્મશાનના હેતુ માટે<૧૫૪૫> ભાડા પટ્ટા ની મુદત તા. ૧૪/૦૮/૨૦૧૦ થી વધુ ૧૫(પંદર) વર્ષ સુધી<૧૯૨૩> વિવાદ અરજી અંશત મંજૂર<૧૯૪૭>	



1020823094684040



Digitally signed by:

DS REVENUE DEPARTMENT

GOVERNMENT OF GUJARAT

Date: 11-09-2023 13:41:57 IST

MAMLATDAR OFFICE, PALANPUR



#-નામંજૂર ૬-તકરારી -૨૬

ઉલ્લી નોંધની અસર આપ્યા તા.14/12/2022 01:18:42 ની સ્થિતિએ

સૌજન્ય : રાષ્ટ્રીય સૂચના-વિજ્ઞાન કેન્દ્ર, ગુજરાત રાજ્ય

વેચાણની નકલ/ Chargable Copy અંકે રૂ. ૫.૦૦/- (રૂપિયા પાંચ પુર)

Page 1 of 1

## ગામ નમૂનો નંબર ૧૨

129

બ્લોક/ સરવે નંબર: ૪૯૮	ગામ/ મોજે: બાદરગઢ
કુલ ક્ષેત્રફળ (હે. આરે. ચો.મી.): ૧૫-૧૮-૨૬	તાલુકો: પાલનપુર
જુનો બ્લોક/ સરવે નંબર: ૩૭૩/અ/૧/૧/ પૈકી ૨	જિલ્લો: બનાસકાંઠા
	(પ્રમોલગેશન નોંધ નં.૧૯૧૯ તા.૩૧/૦૮/૨૦૧૫)

હાલના ખાતેદારોના નામ (ખાતા નંબર):

બાદરગઢ ગામ પંચાયત (૨૮૦)

પાકની વિગતો:

વર્ષ	મોસમ	પાકનું નામ	પાકનો વિસ્તાર હે. આરે. ચો.મી.	સિંચાઈનો સ્ત્રોત અને સિંચાઈનું સાધન	વૃક્ષો પોતાના અને સરકારી	શેરો
૨૦૨૧-૨૦૨૨	રવી	પડતર	૧૪-૪૦-૬૮	---/---		
૨૦૨૨-૨૦૨૩	રવી	પડતર	૧૪-૪૦-૬૮	---/---		
૨૦૨૩-૨૦૨૪	---	---	માહિતી નથી.	---	---	



5020823094684042



Digitally signed by:  
DS REVENUE DEPARTMENT  
GOVERNMENT OF GUJARAT.  
Date: 11-09-2023 13:42:36 IST  
MAMLATDAR OFFICE, PALANPUR



# મિજ - બાદરગઢ, તા. પાલનપુર, જી. બનાસકાંઠા

Annexure- B

130

233

A- એ પીચીતર ઘાટી પાસે

B- ઘાટી

જો બોરર શેરોનું ઘાટી

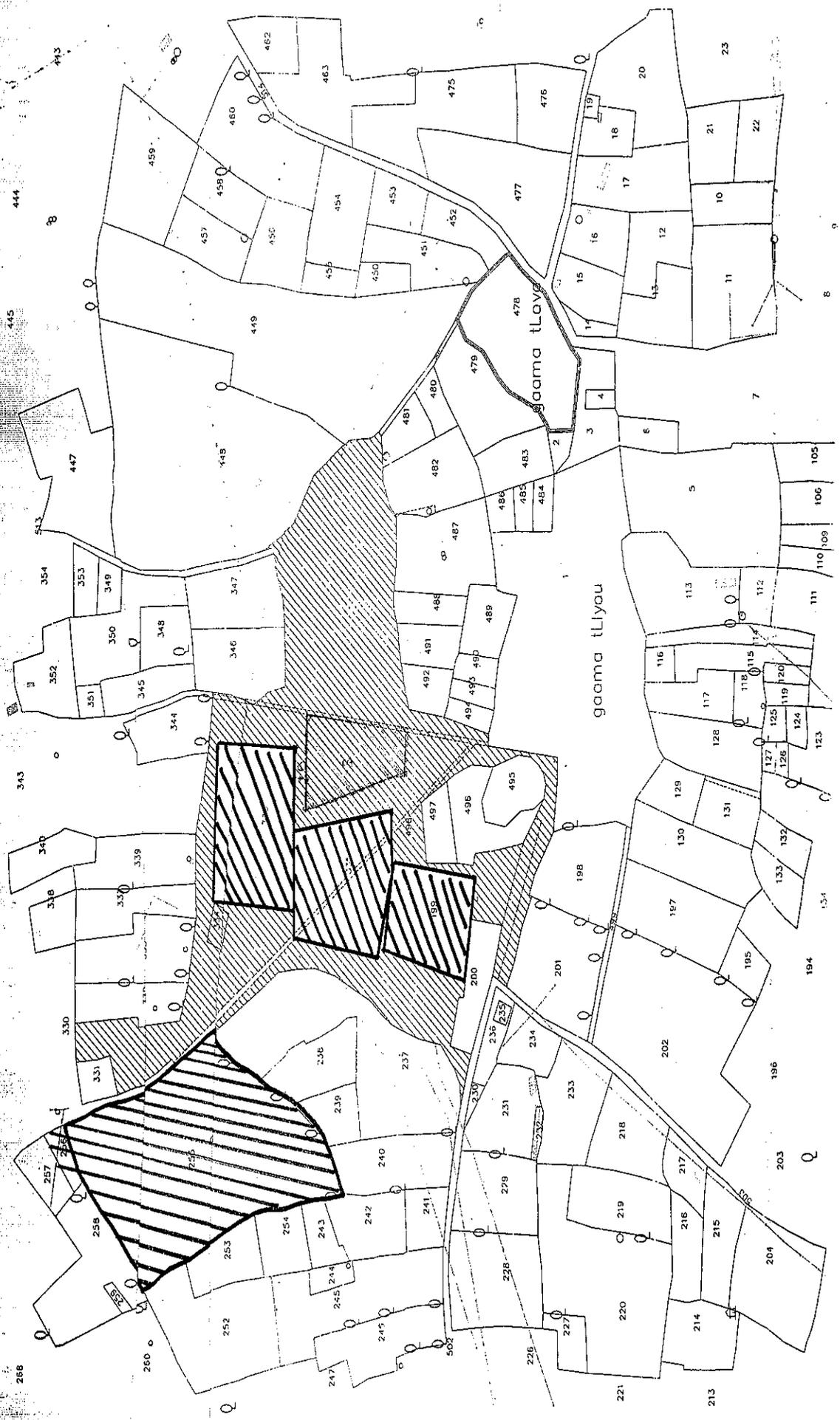
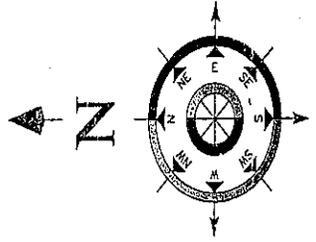
જુદા પાંદડાં

કાચાન મરુદ

એલોઈસ પિચીતર

બાંધણીમણ

તાબા







ચલાવેલા કામોની નોંધ

# કરાવ બુક પ્રોસીડીંગ બુક

133

જ્યોતિ દેસાઈ - પાલનપુર

સને

કોષ્ટક નં. માં જણાવેલા કામોની હરેક કરાવ



શ્રીમતી સુભાગીબેન દાસરાજ ઝાડુ  
 અર્થે પગલું લગાડાઈ રાસલમ મહમદ વસાવ્યા  
 દરેક શરતો વાળી સેમલ દરવિષે ઈ નોંધ  
 કાલ્યાણમાં આજે પાંચ વર્ષે પુરા રાસલમમાંની  
 નાણામાંની પાલ રાખ્યાં કરશે. આમ  
 આજની સામાં કાલ્યાણમાં લાવું તો  
 કરાવ 1 સંવત્સરે મેંડુ

કરાવ બુક નં. 1 વાલું લાગુ પડે

સહી  
 સરખેય  
 આદરનાર પ્રમુખ પંચાયત  
 તા. પાલનપુર, ડી. વ. ઈ.

Annexure-D 134



# બાદરગઢ ગ્રામ પંચાયત

મુ.પો.બાદરગઢ, તા.પાલનપુર, જી.બનાસકાંઠા -૩૮૫ ૪૧૦

સરચંચકી  
બાદરગઢ ઈન્ફ્રાસ્ટ્રક્ચર ઓફિસ  
મો.૮૧૬૯૭ ૨૪૦૧૩

તલાટીકમ મંત્રીશ્રી  
મેહુલ. એસ. મોદી

ડે. સરચંચકી  
ઈન્ફ્રાસ્ટ્રક્ચર ઓફિસ  
મો.૮૧૬૯૭ ૨૪૦૧૩

- સભ્યશ્રીઓ**
- રોશનબેન અબ્બાસભાઈ વરાળીયા  
મો.૮૩૨૦૩ ૨૦૧૫૪
  - કમુબેન નારણભાઈ પ્રજાપતિ  
મો.૯૯૭૯૬ ૫૫૯૭૫
  - અન્યાલી નુરાભાઈ નોદોલિયા  
મો.૮૩૪૭૩ ૧૪૮૧૪
  - મુકેશભાઈ વિરાભાઈ ચૌહાણ  
મો.૯૮૯૯૫ ૧૩૫૯૦
  - ઈકબાલભાઈ જમાલભાઈ વરાળીયા  
મો.૯૪૨૭૪ ૮૬૧૯૯
  - રફીયાબેન ઈસ્માઈલભાઈ મલખરા  
મો.૯૫૮૬૬ ૬૨૩૮૦
  - બરવજી હામીજી રોટાલર  
મો.૯૭૨૪૯ ૨૪૪૩૮
  - રાકીનાબેન અબ્બાસભાઈ ઓરજીયા  
મો.૯૯૨૫૦ ૩૧૭૨૬
  - સાહેરાબેન ગુલામભાઈ નોદોલિયા  
મો.૯૭૫૮૦ ૪૧૪૩૫

તા ૨૦/૧/૨૩

વિસ્તાર બાદરગઢ ગ્રામ, ગોવર સર્કલ (જામીન ભેદ)  
અને જમાન ડમોંગસાઈટ માટે નામ કરવા બાબત  
સંબંધિત સરકારી વિસ્તાર વિષયકે બાબત માટે  
બાદરગઢ ગ્રામ પંચાયતના કમિશનર મોદીને  
ગોવર સર્કલમાં જમાન ડમોંગસાઈટ માટે નામ  
કરવા સંબંધિત જેમાં ૩૪૨૨૧૯૮ નોદોલિયા ભાગ જમાન  
જાહેર આસપોસ પેરામ સામગ્રી ઈ.સી. ગોવર સર્કલ  
માં જે જમાન ડમોંગ સાઈટ માટે નામ કરવા બાબત  
સંબંધિત જેમાં વિસ્તાર ગ્રેમર પાલનપુર મુક્તના સોમલા  
નામના ગોવર સર્કલ (જમાન સર્કલ નેરર) રે. ૧-૪૩-૫૪૪ પેટ્ટીમાં  
સેટવા જમાન ગોવર પોલી ગલવીલ કરવા નામ વાપરેલી ભવિષ્ય  
આગળની વિશ્વકોશ સંબંધિત કરવા બાબત માટે નામ  
વિનંતી છે

*(Signature)*  
કમિશનર  
બાદરગઢ ગ્રામ પંચાયત  
તા.પાલનપુર, જી.બ.કાં.

*(Signature)*  
તલાટી કમ મંત્રી  
બાદરગઢ ગ્રામ પંચાયત  
તા.પાલનપુર, જી.બ.કાં.

*(Signature)*  
બાદરગઢ ગ્રામ પંચાયત  
૨૫/૧/૨૩

Annexure - E

135



તાલુકા પંચાયત કચેરી, પાલનપુર

કિર્તીસ્થંભ રોડ, પાલનપુર, જી.બનાસકાંઠા

ફોન નં. ૦૨૭૪૨-૨૫૨૮૬૨

E-Mail: tdo-palanpur@gujarat.gov.in

નં. ઓ. ૨/જમીન/વશી / ૨૦૨૩

તાલુકા પંચાયત કચેરી,

પાલનપુર, તા. ૨૮/૦૮/૨૦૨૩

પ્રતિ,  
મામલતદારશ્રી,  
પાલનપુર (ગ્રામ્ય)

વિષય:— બાદરગઢ ગામે સ.નં. ૪૯૮ માંથી ૨ (બે) એકર જમીન ડમ્પીંગ સાઈટ માટે  
નીમ થવા બાબત.

સંદર્ભ:— તલાટી કમ મંત્રીશ્રી / સરપંચશ્રી બાદરગઢએ તા. ૨૪/૦૮/૨૦૨૩ થી કરેલ  
દરખાસ્ત.

જયભારત સહ ઉપરોક્ત વિષયના અનુસંધાને જણાવવાનું કે સંદર્ભમાં જણાવેલ પત્રથી માંજે  
બાદરગઢ ગામના ગૌચર પૈકીની નવીન રે.સ.નં. ૪૯૮ માંથી ૨ (બે) એકર જમીન ધન કચરાના  
નિકાલ માટે ડમ્પીંગ સાઈટ બનાવવાના કામે નીમ કરવા ગ્રામ પંચાયતના ઠરાવ નં. ૧  
તા. ૧૧/૦૮/૨૦૨૩ થી અન્ય ગામની શ્રી સરકાર જમીન ગૌચર તરીકે તબદીલ કરવાનો શરતે આ  
જગ્યા નીમ કરવા દરખાસ્ત મોકલી આપેલ છે.

આ દરખાસ્ત અસલમાં આ લગત પેટામાં સામેલ રાખી મોકલી આપવામાં આવે છે. તો આ  
અંગે આગળની ઘટતી કાર્યવાહી કરવા વિનંતી છે.

બિડાણ:— અસલ દરખાસ્ત પાના નંબર ૧ થી ૭૭

નકલ રવાના:—

— સરપંચશ્રી / તલાટી કમ મંત્રીશ્રી બાદરગઢ તરફ જાણ સારૂ.

તાલુકા વિકાસ અધિકારી

પાલનપુર

૨૮/૦૮/૨૩



**Gujarat Pollution Control Board**  
Paryavaran Bhavan, Sector-10/A, Gandhinagar - 382010

**Format of Application for obtaining NO OBJECTION CERTIFICATE (N.O.C) of the Board**  
(To be submitted with all details and plans at REGIONAL OFFICE)

**CTE-Fresh - 287304 (DRAFT COPY)**

Date : 01/09/2023

1. Name of the firm with full address and Pincode

**GREY WATER TREATMENT UNIT OF GRAM PANCHAYAT**

**BADARGADH**

**PLOT/PHASE No.,**

**S.R.NO- 498, AT- BADARGADH, TA-PALANPUR, DIST-**

**BANASKANTHA ,**

**BADARGADH - 385410**

**DIST : Banaskantha, TAL : Palanpur, SIDC : Not In Gide**

**Distance from residential area : 0.1 Kms**

**Distance from State, District or National Highway : 5 Kms**

2.(a) Location of the Proposed factory (site plan showing area and revenue survey on of village or plot No of SIDC including distance of the proposed location from the residential area (s) and / road and / railway and / river or lake or pond showing the direction.)

2.(b) Layout proposed showing internal and usual direction of strom water , run off : **As per the PDF attached**

3. Correspondence address with PIN Code : **As per above.**

4. Purpose for which NOC is required : **Applied for CTE Fresh Application.**

5. Proposed date of starting Production : **22/07/2023**

6. List of Raw materials with quantity in Metric units (MT/month)

Sr	Raw Material Name	Capacity - Unit / Month
1	UNTREATED SEWAGE WATER	200,000 - KLT

7. List of Production with quantity proposed to be produced per month :

Sr	Product Name	NOC Qty	CCA Qty	Applied Qty	Inspection Remark
1	SEWAGE TREATMENT PLANT	200,000	0,000 - KLT	200,000/200 KL/DAY	

8. Description of the manufacturing process with schematic diagram and flow Chart : **As per the PDF attached**

9. Water Consumption in liters/day : **Industry: 0.000 Domestic: 0.399**

10. Waste Water generation/Discharge(Kilo Lts Per Day-klpd) : **Industry: 0.000 Domestic: 0.200**

11. Before & After Treatment Values of Water Parametfers :-

12. Final point of Disposal of Waste water (give name of river , nala , pond or survey No of land along with site plan ) : **Ind: Not Specified , Dom: Not Specified**

13. Detailed description of proposed waste water treatment plant with schematic diagram / flowsheet / or detailed engineering drawing as the case may be : **As per the PDF attached**

14. Feasibility / treatability study report on the proposed effluent treatment scheme. : **As per the PDF attached**

15. Details of fuel Consumption :

Data not Submitted.

16. Details of pollutants in gaseous emission in respect of the following :-

17. Details of pollutions control measures with schematic diagram / flowsheet , / or detailed engineering drawing as the case may be (with stack/chimney specifications,scrubber,FSP,bag,filters etc) Please specify chimny height from ground level.

(a) Boilers

(b) Heaters

(c) Furnaces

(d) Process emissions

18. Details of Hazardous wastes :

137

## Gujarat Pollution Control Board

Paryavaran Bhavan, Sector-10/A, Gandhinagar - 382010

NOT SUBMITTED.

GENERATION, COLLECTION, STORAGE, TRANSPORTATION

List of Directors / Partners / Owners with address and pincode... : As per the PDF attached

Following documents have been attached.

	I / We have Uploaded the following PDFs	Date	# Files	Size(kb)	#Page
1	DIS - Distance Certificate from Talati	01/09/23	0	259	1
2	LPD - Land Possession Documents	01/09/23	0	1070	3
3	MFG - Details of Mfg Processes & Diagrams	01/09/23	0	957	2
4	PLL - Plan LayOut + Site Plan	01/09/23	0	813	2
5	SSI - SSI-IEM-C.A Certi / Investment Proofs	01/09/23	0	264	1
6	000 - Any Specific Information Called for [in SCRUTINY]	01/09/23	0	424	2

1) I hereby give an undertaking that the above information is correct.

I undertake that I/my company will abide by the provision as well as rules and regulations made under the Water Environment and Control of Pollution Act, 1974; the Air (Prevention and Control of Pollution) Act, 1981; the Environment Protection Act, 1986 and the Water (Prevention and Control of Pollution) Cess Act, 1977.

I undertake that I/my company will obtain the consent of the Board under the water, Air and Environment (Protection) Acts before commencing the production.

I understand that any condition imposed by the Board while granting NOC will be binding to me/my company.

I/We enclose here with Bank Draft No. \_\_\_\_\_

Date : 01/09/2023 for Rs :2500 (In words : Two Thousand Five Hundred Rupees Only)

drawn in favor of the Gujarat Pollution Control Board payable at the Regional Office as NOC fees.

Details of Previous CTE & CTO : & Valid Upto -

NOC Amt = 2000, Investment Amt = Rs. 0.06 Crores, Validity For 7 Years, Cap. Red. Scale: Small

ward Purpose :

Applied for CTE Fresh Application

Other Information :

Date : 01/09/2023

Designation : \_\_\_\_\_

Note :

1) All correspondence with this Board should be addressed to the Member Secretary of the Board.

2) If the application is not complete in all respect it is liable to be rejected straightway.

3) The application shall pay NOC fees by Demand Draft drawn in favour of Gujarat Pollution Control Board and payable at the Regional Office in accordance with the following rate schedule.

### RATE OF THE NOC FEES



**Gujarat Pollution Control Board**  
 Parvatan Bhavan, Sector-10/A, Gandhinagar - 382010

Sl. No.	Investment (Rs. in Crores)	Rate of NOC Fees
1	0 To 0.25	Rs. 2000
2	0.25 To 0.5	Rs. 3000
3	0.5 To 1	Rs. 6000
4	1 To 5	Rs. 15000
5	5 To 10	Rs. 37500
6	10 To 15	Rs. 65000
7	15 To 25	Rs. 75000
8	25 To 50	Rs. 100000
9	50 To 100	Rs. 150000
10	100 To 500	Rs. 300000
11	500 To 1000	Rs. 500000
12	1000 To 5000	Rs. 700000
13	5000 To 9999999	Rs. 1000000

**DRAFT**

BEFORE HON'BLE THE NATIONAL GREEN TRIBUNAL SITTING  
AT PUNE (WEST ZONE) BENCH

ORIGINAL APPLICATION NO. 75 OF 2023

Hasanali Nurabhai Nodoliya ::: Applicant

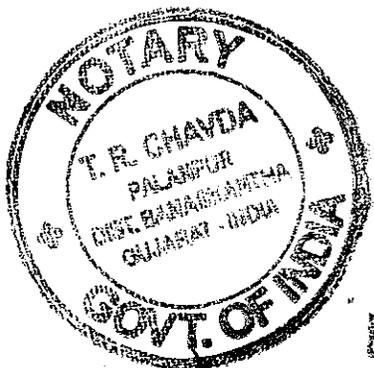
- Versus -

Collector & District Magistrate,  
Banaskantha District Panchayat  
at Palanpur & Ors. ::: Respondents

**AFFIDAVIT IN REPLY** on behalf of **Respondent No.4** i.e.  
Badargadh Gram Panchayat, Badargadh, Taluka Palanpur,  
District Banaskantha.

I, **JOBALBHAI JAMALBHAI VARAIYA** Sarpanch, Badargadh  
Gram Panchayat, Badargadh, Taluka Palanpur, District  
Banaskantha, do hereby solemnly affirm and state on oath that I  
am conversant with the facts of the case as I have perused the  
contentions raised by the applicant in the memo of Original  
Application and have gone through the record of my office and  
thereupon crave leave to file this Affidavit in Reply to bring the  
correct facts on the record of the Hon'ble Tribunal as under:-

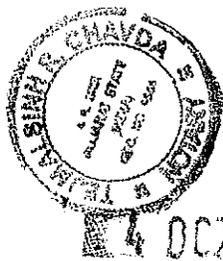
- 1] The Respondent No.4 most respectfully submits that the  
population of village Badargadh, Taluka Palanpur, District  
Banaskantha is 5846 as per the Census-2011 and at present  
7000 approximately. It is stated that Revenue Survey No.  
236 admeasuring 2549 Sq.Mtrs. and Revenue Survey No.



J/C **Nodoliya**  
Sarpanch  
Badargadh Gram Panchayat  
Ta. Palanpur, Dist. B. K.

498 admeasuring 1,51,826 Sq.Mtrs. of village Badargadh are earmarked for Gauchar and copies of Village Form No.7 *qua* both the Revenue Survey numbers are annexed herewith and marked as **Annexure-A (Colly.)**.

- 2] The Respondent No.4 submits that pursuant to the orders of the Hon'ble Tribunal dated 15.05.2023 issuing directions for remedial measures by constituting a Joint Committee comprising of three officers, necessary steps are taken to resolve issues. It is submitted that the Joint Committee has placed its Report on the record of the Hon'ble Tribunal and a note thereof is taken by the Hon'ble Tribunal in order dated 21.08.2023.
- 3] The Respondent No.4 most respectfully craves leave to submit that surrounding areas of Revenue Survey No. 498 are for Gauchar and residential area and Grey Water Treatment Plant having capacity of 200 KLD is installed at a cost of Rs.6,46,000/- under a scheme of the Government of India known as Swachchh Bharat Mission (Gramin). It is stated that the funds are provided by District Rural Development Agency, Palanpur under the said mission and it is made operational w.e.f. 22.07.2023. The Respondent No.4 craves leave to annex herewith a sketch indicating the location of Grey Water Treatment Plant, residential area of



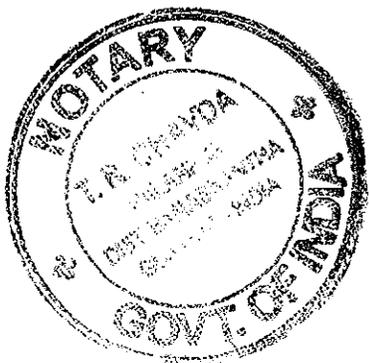
*FIC*  
*Naradip*  
**Sarpanch**  
**Badargadh Gram Panchayat**  
**Ta. Palanpur, Dist: B. K.**

4 OCT 2023

14)

Revenue Survey No. 498 with Pond is annexed herewith and marked as **Annexure-B**. It is submitted that the Pond is a part of Revenue Survey No. 498. At this stage, the Respondent No.4 submits that pursuant to installation of Grey Water Treatment Plant and making it operational, the discharged water is purified and the same is diverted to a field of one Mr. Aslam Mohammed Varaliya who was the owner of Revenue Survey No. 255 of village Badargadh. The Gram Panchayat has passed a resolution No.1 in its Special Meeting dated 11.08.2023 permitting Mr.Varaliya to use the purified water for a period of 5 years on a condition that he would pay Rs.5,000/- per year to the Gram Panchayat and the electricity bill would also be paid by him. It is submitted that Mr.Varaliya is also required to undertake expenses for repairs and maintenance of the electric motor and a copy of the resolution is annexed herewith and marked as **Annexure-C**. The Respondent No.4 craves leave to clarify that the fertilizer available due to operation of Grey Water Treatment Plant would be sold by Gram Panchayat and it would be additional income to it.

- 4] The Respondent No.4 craves leave to submit that so far as the disposal of solid waste is concerned, an arrangement is made for door to door collection w.e.f. 01.08.2023 under



I/C *N. N. N. N.*  
Sarpanch  
Badargadh Gram Panchayat  
Ta. Palanpur, Dist: B. K.



4 OCT 2023

142

Mahatma Gandhi Swachchhta Mission. It is submitted that the solid waste is collected on alternative days through Tractor and Trolley from each and every household and the same is at present dumped on Revenue Survey No. 498 meant for Gauchar. However, the Badargadh Gram Panchayat has already addressed a letter dated 24.08.2023 for earmarking 2 Acres of land of Revenue Survey No. 498 meant for Gauchar for a dumping purpose and a copy of the same is annexed herewith and marked as **Annexure-D**. It is submitted that prompt actions are taken on the said proposal and a proposal is addressed to Mamlatdar, Taluka Palanpur, District Banaskantha for appropriate decision as a competent authority and a copy of the proposal is annexed herewith and marked as **Annexure-E**.

- 5] The Respondent No.4 submits that Badargadh Gram Panchayat has submitted an online application to Gujarat Pollution Control Board on 01.09.2023 for its No Objection Certificate *qua* Grey Water Treatment Unit of Gram Panchayat and a copy thereof is annexed herewith and marked as **Annexure-F**.
- 6] In view of the above mentioned facts and circumstances, the Hon'ble Tribunal is most respectfully prayed to dispose of



I/C *N. N. N. N.*  
Sarpanch  
Badargadh Gram Panchayat  
Ta. Palanpur, Dist: B. K.



4 OCT 2023

143

present application by way of passing appropriate orders in the interest of justice.

Solemnly affirmed on oath at Palanpur on this 4 day of Oct, 2023.

Place: Palanpur  
Date: 4/10/2023

*W. Naravala*  
Sarpanch  
Badargadh Gram Panchayat  
Ta. Palanpur, Dist: B. K.

Identified by me

*[Signature]*



Solemnly Affirmed before me  
by Shri. *I. B. Alkhalaf* J. VAPALIGA  
of *Be...* Palanpur  
who is identified to me by *Self* Dist: B.K.  
Shri. *[Signature]*  
Advocate whom I personally know  
this *4* day of *Oct* 2023

*[Signature]*  
NOTARY (G.P.)  
W/o. Dhanchha, B. Palanpur  
Dist. B.K. ; Gujarat  
9254450000 94270392

4 OCT 2023



ગામ નમૂનો નંબર ૧૨

145

બ્લોક/ સરવે નંબર: ૨૩૬	ગામ/ મોજ: બાદરગઢ
કુલ ક્ષેત્રફળ (હે. આરે. ચો.મી.): ૦-૨૫-૪૯	તાલુકો: પાલનપુર
જુનો બ્લોક/ સરવે નંબર: ૩૭૩/૪૫/૧/૧/ પૈકી ૨	જિલ્લો: બનાસકાંઠા
(પ્રમોલગેશન નોંધ નં.૧૯૧૯ તા.૩૧/૦૮/૨૦૧૫)	

હાલના ખાતેદારોના નામ (ખાતા નંબર):

બાદરગઢ ગ્રામ પંચાયત (૨૮૦)

પાકની વિગતો:

વર્ષ	મોસમ	પાકનું નામ	પાકનો વિસ્તાર હે. આરે. ચો.મી.	સિંચાઈનો સ્ત્રોત અને સિંચાઈનું સાધન	વૃક્ષો પોતાના અને સરકારી	શેરી
૨૦૨૧-૨૦૨૨	રવી	પડતર	૧૪-૪૦-૬૮	---/---		
૨૦૨૨-૨૦૨૩	રવી	પડતર	૧૪-૪૦-૬૮	---/---		
૨૦૨૩-૨૦૨૪	---	---	માહિતી નથી	---	---	



5020823094689193



Digitally signed by:

DS REVENUE DEPARTMENT

GOVERNMENT OF GUJARAT

Date: 11-09-2023 15:22:50 IST

MAMLATDAR OFFICE, PALANPUR

સૌજન્ય : રાષ્ટ્રીય સૂચના-વિજ્ઞાન કેન્દ્ર, મુજરાનંદ રાજ્ય

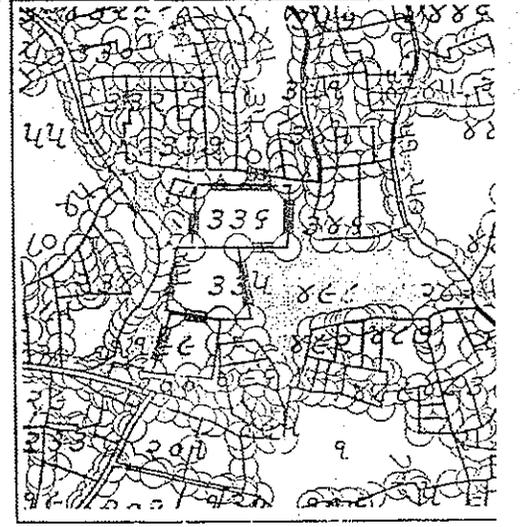
વેચાણની નકલ/ Chargable Copy અંક ૩. ૫.૦૦/- (૩પીયા પાંચ પગા)

જિલ્લો: બનાસકાંઠા  
તાલુકો: પાલનપુર  
ગામ/મોજે: બાદરગઢ  
બ્લોક/સરવે નંબર: ૪૯૮  
સત્તા પ્રકાર: જુની શરત (જુ.શ)  
જમીનનો ઉપયોગ: ગૌચર  
ખેતરનું નામ:  
અન્ય વિગતો:

જુની બ્લોક/સરવે નંબર: ૩૭૩/અ/૧/૧/ પૈકી ૨

જુના સરવે નંબર ને લગત નોંધ નંબરો:

૨૦૩,૫૪૮,૫૪૯,૫૫૭,૫૫૮,૫૬૨,૬૧૨,૬૫૮,૭૭૬,૭૭૮,૮૫૦,૮૭૦,૮૮૮,૧૦૯૫,  
૧૧૮૩,૧૧૯૦,૧૨૧૦,૧૨૩૩,૧૫૪૩,૧૫૪૫,૧૬૩૧ |\*\*\*જુના સરવે નંબર ને લગત  
બીજા હકો અને બીજા ના નોંધ નંબરો: ૧૫૪૫,૧૬૩૧ |\*\*\*



લાયક જમીન	ક્ષેત્રફળ હે. આરે. ચો.મી.	ખાત નંબર/ ક્ષેત્રફળ/ આકાર હે. આરે. ચો.મી.	નોંધ નંબરો અને કબજેદારો ના નામ
પો.ખ. અલાણી	૧૫-૧૮-૨૬		૧૯૧૯,૧૯૨૩,૧૯૪૭,૨૪૭૪,૨૪૮૫,
કુલ ક્ષેત્રફળ	૧૫-૧૮-૨૬	૨૮૦   ૧૫-૧૮-૨૬   ૦.૦૦	બાદરગઢ ગામ પંચાયત(૧૦૯૫)
આકાર રૂ.	૦.૦૦		
જુડી તથા વિષેશધારો રૂ	૦.૦૦		
પાણીભાગ રૂ.	૦.૦૦		
ગણતિયાની વિગતો	બીજા હકો અને બીજાની વિગતો		
	૧૯૧૯, ચે.૧-૦૦ગુ. જમીન સ્મશાનના હેતુ માટે<૧૫૪૫> ભાડા પટ્ટા ની મુદત તા. ૧૪/૦૮/૨૦૧૦ થી વધુ ૧૫(પંદર) વષ સુધી<૧૯૨૩> વિવાદ અરજી અંશત મંજૂર <૧૯૪૭>		



1020823094684040



Digitally signed by:

DS REVENUE DEPARTMENT

GOVERNMENT OF GUJARAT

Date: 11-09-2023 13:41:57 IST

MAMLATDAR OFFICE, PALANPUR

#-નામંજુર ૬-તકરારી -૨૨૯

ઉલ્લી નોંધની અસર આખા તા.14/12/2022 01:18:42 ની સ્થિતિએ

મોજારા - ગામીયા અગત્ય નોંધ નં. ૧૯૧૯ તા. ૩૧/૦૮/૨૦

વેચાણની નકલ/ Chargable Copy અંકે રૂ. ૫.૦૦/- (રૂપીયા પાંચ)

ગામ નમૂનો નંબર ૧૨

147

બ્લોક/ સરવે નંબર: ૪૯૮	ગામ/ મોજ: બાદરગઢ
કુલ ક્ષેત્રફળ (હે. આરે. ચો.મી.): ૧૫-૧૮-૨૬	તાલુકો: પાલનપુર
જુનો બ્લોક/ સરવે નંબર: ૩૭૩/અ/૧/૧/ પૈકી ૨	જિલ્લો: બનાસકાંઠા
	(પમોલગેશન નોંધ નં.૧૯૧૯ તા.૩૧/૦૮/૨૦૧૫)

હાલના ખાતેદારોના નામ (ખાતા નંબર):

બાદરગઢ ગ્રામ પંચાયત (૨૮૦)

પાકની વિગતો:

વર્ષ	મોસમ	પાકનું નામ	પાકનો વિસ્તાર હે. આરે. ચો.મી.	સિંચાઈનો સ્ત્રોત અને સિંચાઈનું સાધન	વૃક્ષો પોતાના અને સરકારી	શેરો
૨૦૨૧-૨૦૨૨	રવી	પડતર	૧૪-૪૦-૬૮	---/---		
૨૦૨૨-૨૦૨૩	રવી	પડતર	૧૪-૪૦-૬૮	---/---		
૨૦૨૩-૨૦૨૪	---	---	માહિતી નથી.	---	---	



5020823094684042



Digitally signed by:  
 DS REVENUE DEPARTMENT  
 GOVERNMENT OF GUJARAT  
 Date: 11-9-2023 13:42:36 IST  
 MAMLATDAR OFFICE, PALANPUR





કચાચ બુક

150

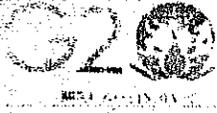
સમાવેશીત વસ્તુ અને વર્ણન	કચાચની ક્રમ નંબર	કચાચ સમાવેશીત ક્રમ	સમાવેશીત મુકવાના કામની ખાતતવાર ટુકમાં લેકીકત	કચાચ સમાવેશીત અંગત બંધનને થયેલ
<p>૨૦/૧૨/૨૦૨૩</p> <p>૧૧૫૫</p> <p>કચાચ</p>		<p>સરપંચની નવા લાગી થઈ ગયા કચાચ સંબંધે.</p>		
			<p>૧. કચાચ ગામની નવાવગમી માર્ગ સુધારાની કામ ને લગી થયા કચાચ કાચ</p>	<p>સરપંચ</p>
<p><i>(A diagonal line is drawn across the remaining rows of the table.)</i></p>				





Annexure- E

153



ગુજરાત સરકાર

GOVERNMENT OF GUJARAT

તાલુકા પંચાયત કચેરી, પાલનપુર  
કિર્તીસ્થંભ રોડ, પાલનપુર, જી. બનાસકાંઠા

ફોન નં. ૦૨૭૪૨-૨૫૨૮૬૨

E-Mail: tdo-palanpur@gujarat.gov.in

નં. એ. ૨/જમીન/વશી ૧૫૩/૨૦૨૩  
તાલુકા પંચાયત કચેરી,  
પાલનપુર, તા. ૨૮/૦૮/૨૦૨૩

પ્રતિ.

મામલતદારશ્રી,  
પાલનપુર (ગ્રામ્ય)

વિષય:- બાદરગઢ ગામે સ.નં. ૪૯૮ માંથી ૨ (બે) એકર જમીન ડમ્પીંગ સાઈટ માટે  
નીમ થવા બાબત.

સંદર્ભ:- તલાટી કમ મંત્રીશ્રી / સરપંચશ્રી બાદરગઢએ તા. ૨૪/૦૮/૨૦૨૩ થી કરેલ  
દરખાસ્ત.

જેમનારત સહ ઉપરોક્ત વિષયના અનુસંધાને જણાવવાનું કે સંદર્ભમાં જણાવેલ પત્રથી માંજ  
બાદરગઢ ગામના ગૌચર પૈકીની નવીન રે.સ.નં. ૪૯૮ માંથી ૨ (બે) એકર જમીન ધન કચરાના  
નિકાલ માટે ડમ્પીંગ સાઈટ બનાવવાના કામે નીમ કરવા ગ્રામ પંચાયતના દરખાસ્ત નં. ૧  
તા. ૧૧/૦૮/૨૦૨૩ થી અન્ય ગામની શ્રી સરકાર જમીન ગૌચર તરીકે તબદીલ કરવાની શરતે આ  
જગ્યા નીમ કરવા દરખાસ્ત મોકલી આપેલ છે.

આ દરખાસ્ત અસલમાં આ લગત પેટામાં સામેલ રાખી મોકલી આપવામાં આવે છે. તો આ  
અંગે આગળની ઘટતી કાર્યવાહી કરવા વિનંતી છે.

બિડાણ:- અસલ દરખાસ્ત પાના નંબર ૧ થી ૭૭

નકલ રવાના:-

- સરપંચશ્રી / તલાટી કમ મંત્રીશ્રી બાદરગઢ તરફ જાણ સારૂ.

તાલુકા વિકાસ અધિકારી  
પાલનપુર  
૦૮/૦૮/૨૦૨૩

૨૮/૦૮/૨૩

Annexure-F

154

Gujarat Pollution Control Board  
Paryavaran Bhavan, Sector-10/A, Gandhinagar - 382010

Format of Application for obtaining NO OBJECTION CERTIFICATE (N.O.C) of the Board  
(To be submitted with all details and plans at REGIONAL OFFICE)

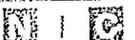
CTE-Fresh - 287304 (DRAFT COPY)

Date : 01/09/2023

1. Name of the firm with full address and Pincode : **GREY WATER TREATMENT UNIT OF GRAM PANCHAYAT BADARGADH**  
PLOT/PHASE No.,  
S.R.NO- 498, AT- BADARGADH, TA-PALANPUR, DIST- BANASKANTHA,  
BADARGADH - 385410  
DIST : Banaskantha, TAL : Palanpur, SIDC : Not In Gide  
Distance from residential area : 0.1 Kms  
Distance from State, District or National Highway : 5 Kms
- 2.(a) Location of the Proposed factory (site plan showing area and revenue survey on of village or plot No of SIDC including distance of the proposed location from the residential area (s) and / road and / railway and / river or lake or pond showing the direction.) : As per the PDF attached
- 2.(b) Layout proposed showing internal and usual direction of storm water, run off : As per the PDF attached
3. Correspondence address with PIN Code : As per above.
4. Purpose for which NOC is required : Applied for CTE Fresh Application.
5. Proposed date of starting Production : 22/01/2023
6. List of Raw materials with quantity in Metric units (MT/month)
- | Sr | Raw Material Name      | Quantity | Unit | Frequency |
|----|------------------------|----------|------|-----------|
| 1  | UNTREATED SEWAGE WATER | 200,000  | KL   | DAY       |
7. List of Production with quantity proposed to be produced per month
- | Sr | Product Name           | Quantity | Unit | Frequency | Applied CP             | Inspection Remark |
|----|------------------------|----------|------|-----------|------------------------|-------------------|
| 1  | SEWAGE TREATMENT PLANT | 200,000  | KL   | DAY       | 200,000 (200 KL) / DAY |                   |
8. Description of the manufacturing process with schematic diagram and flow Chart : As per the PDF attached
9. Water Consumption in liters/day : Industry: 0.000 Domestic: 0.000
10. Waste Water generation/Discharge (Kilo Lts Per Day-klpd) : Industry: 0.000 Domestic: 0.000
11. Before & After Treatment Values of Water Parameters :-
12. Final point of Disposal of Waste water (give name of river, nala, pond or survey No of land along with site plan) : Ind: Not Specified, Dom: Not Specified
13. Detailed description of proposed waste water treatment plant with schematic diagram / flowsheet / or detailed engineering drawing as the case may be : As per the PDF attached
14. Feasibility / treatability study report on the proposed effluent treatment scheme : As per the PDF attached
15. Details of fuel Consumption : Data not Submitted.
16. Details of pollutants in gaseous emission in respect of the following :-
17. Details of pollution control measures with schematic diagram / flowsheet / or detailed engineering drawing as the case may be (with stack/chimney specifications, scrubber, ESP, bag, filters etc) Please specify chimney height from ground level.
- (a) Boilers  
(b) Heaters  
(c) Furnaces  
(d) Process emissions
18. Details of Hazardous wastes :

AIR

I - Through XGN



155

**Gujarat Pollution Control Board**  
Paryavaran Bhavan, Sector-10/A, Gandhinagar - 382010

NOT SUBMITTED.

GENERATION, COLLECTION, STORAGE, TRANSPORTATION

of Directors / Partners / Owners with address and pincode. : As per the PDF attached  
Following documents have been attached.

I / We have Uploaded the following PDFs	Date	# Files	Size(kb)	#Page
DIS - Distance Certificate from Talati	01/09/23	0	259	1
LPD - Land Possession Documents	01/09/23	0	1070	3
MFG - Details of Mfg Processes & Diagrams	01/09/23	0	957	2
PLL - Plan LayOut + Site Plan	01/09/23	0	813	2
SSI - SSI-IEM-C.A Certi / Investment Proofs	01/09/23	0	264	1
000 - Any Specific Information Called for [in SCRUTINY]	01/09/23	0	424	2

I hereby give an undertaking that the above information is correct.

undertake that /my company will abide by the provision as well as rules and regulations made under the Water Environment and Control of Pollution Act, 1974; the Air(Prevention and Control of Pollution) Act, 1981; the Environment Protection Act, 1986 and the Water (Prevention and Control of Pollution) Cess Act, 1977.

undertake that /my company will obtain the consent of the Board under the water, Air and Environment(Protection) Acts before commencing the production.

I understand that any condition imposed by the Board while granting NOC will be binding to my company.

I/We enclose here with Bank Draft No. \_\_\_\_\_

Date : 01/09/2023 for Rs :2500 (In words : Two Thousand Five Hundred Rupees Only)

drawn in favor of the Gujarat Pollution Control Board payable at the Regional Office on NOC fees.

Bills of Previous CTE & CTO : & Valid Upto - \_\_\_\_\_

Investment Amt = 2000, Investment Amt = Rs. 0.00 Rupees, Validity of Investment Amt = \_\_\_\_\_

and Purpose : \_\_\_\_\_

For : CTE / CTO / Applicant / Owner

Further Information : \_\_\_\_\_

Date : 01/09/2023

Signature : \_\_\_\_\_

Note :

All correspondence with this Board should be addressed to the Member Secretary of the Board.

If the application is not complete in all respect it is liable to be rejected straightway.

The application shall pay NOC fees by Demand Draft drawn in favour of Gujarat Pollution Control Board and payable at Regional Office in accordance with the following rate schedule.

**RATE OF THE NOC FEES**



156

**Gujarat Pollution Control Board**  
 Parivaran Bhavan, Sector-10/A, Gandhinagar-382010

Sr. No.	Investment (Rs. in Crores)	Rate of NOC Fees
1	0 To 0.25	Rs. 2000
2	0.25 To 0.5	Rs. 3000
3	0.5 To 1	Rs. 6000
4	1 To 5	Rs. 15000
5	5 To 10	Rs. 37500
6	10 To 15	Rs. 65000
7	15 To 25	Rs. 75000
8	25 To 50	Rs. 100000
9	50 To 100	Rs. 150000
10	100 To 500	Rs. 300000
11	500 To 1000	Rs. 500000
12	1000 To 5000	Rs. 700000
13	5000 To 9999999	Rs. 1000000